



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,25th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL RISE AT 03:15 P.M.]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>- FOR ORDERS -</b>			
1 <a href="#">PIL/30/2023</a> FIXED	WE FOR GUWAHATI FOUNDATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R-14, 23, 25) MR. A BHATTACHARYA(R-21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R-11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r-19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA

2	<a href="#">WP(C)/2226/2024</a>	HAM -AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 11 ORS	MR. A C BURAGOHAIN M BURAGOHAIN MS. H BORAH MS. S NATH	MRS. A GAYAN DY.S.G.I.
3	<a href="#">I.A.(Civil)/3331/2024</a> in <a href="#">WA/276035/2016</a>	MD JAHIRUL HOQUE and 2 ORS <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR. S ALIM MR A H AHMED	GA, ASSAM
	<b>WITH</b> <a href="#">WA/276035/2016</a> (Filing Number)	MD JAHIRUL HOQUE and 2 ORS <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.U K NAIR MR.J ISLAM	
4	<a href="#">I.A.(Civil)/3473/2024</a> in <a href="#">WA/4993/2024</a>	ABC/476 OM PRAKASH RAUT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM
	<b>WITH</b> <a href="#">WA/4993/2024</a> (Filing Number)	ABC/476 OM PRAKASH RAUT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS A	MS. T SOM	
5	<a href="#">I.A.(Civil)/3485/2024</a> in <a href="#">WA/12461/2024</a>	HORIHAR BORA AND ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WA/12461/2024</a> (Filing Number)	HARIHAR BORA AND ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B D DAS	
6	<a href="#">I.A.(Civil)/3488/2024</a> in <a href="#">WA/12449/2024</a>	MILAN BASUMATARY AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WA/12449/2024</a> (Filing Number)	MILAN BASUMATARY AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS	
7	<a href="#">I.A.(Civil)/3503/2024</a> in <a href="#">WA/12457/2024</a>	BIJOY BAILUNG AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR. H R DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WA/12457/2024</a> (Filing Number)	BIJOY BAILUNG AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B D DAS	
8	<a href="#">I.A.(Civil)/3542/2024</a> in <a href="#">WA/327/2024</a>	JYOTI DOLEY(PATIR) AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR B BURAGOHAIN	GA, ASSAM
	<b>WITH</b> <a href="#">WA/327/2024</a>	JYOTI DOLEY(PATIR) AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR B B NARZARY MR B BURAGOHAIN MR. P K GOGOI	GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)
9	<a href="#">I.A.(Civil)/3544/2024</a> in <a href="#">WA/12646/2024</a>	ABDUL BAREQUE MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU SC, G U SC, FINANCE
	<b>WITH</b> <a href="#">WA/12646/2024</a> (Filing Number)	ABDUL BAREQUE MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA	
10	<a href="#">I.A.(Civil)/3549/2024</a> in <a href="#">WA/13506/2024</a>	JIL HAQUE <b>Versus</b> SHAHERA KHATUN AND 5 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, REVENUE

	<b>WITH</b> <a href="#">WA/13506/2024</a> (Filing Number)	JIL HAQUE <b>Versus</b> SHAHERA KHATUN AND 5 ORS	MR. R ALI	
11	<a href="#">I.A.(Civil)/3560/2024</a> in <a href="#">WA/13416/2024</a>	STATE OF ASSAM and ORS <b>Versus</b> M MEETEI NAGAMBA	MR. D NATH SR. GA, ASSAM	
	<b>WITH</b> <a href="#">WA/13416/2024</a> (Filing Number)	THE STATE OF ASSAM AND 4 ORS <b>Versus</b> M MEETEI NGAMBA	DIPANKAR NATH	
12	<a href="#">I.A.(Civil)/3581/2024</a> CAVT. NO.08212/024, in <a href="#">WA/12994/2022</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> BHABANI PRINT AND PUBLICATION AND 4 ORS.	MR. R K D CHOUDHURY	MR. S K DEKA FOR CAVEATOR
	<b>WITH</b> <a href="#">WA/12994/2022</a> (Filing Number)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> BHABANI PRINT AND PUBLICATION AND 4 ORS. B	MR. R K D CHOUDHURY	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
13	<a href="#">WA/303/2024</a> CAVT./1361/2023	INDIAN BANK AND 2 ORS <b>Versus</b> HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2658/2024</a> in <a href="#">WA/303/2024</a>	INDIAN BANK AND 2 ORS <b>Versus</b> HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
14	<b>WITH</b> <a href="#">WA/60/2024</a>	INDIAN BANK AND 2 ORS. <b>Versus</b> GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
	<b>WITH</b> <a href="#">I.A.(Civil)/506/2024</a> in <a href="#">WA/60/2024</a>	INDIAN BANK AND 2 ORS. <b>Versus</b> GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
15	<b>WITH</b> <a href="#">WA/305/2024</a>	INDIAN BANK AND 2 ORS. <b>Versus</b> AMARJIT KAPUR AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2657/2024</a> in <a href="#">WA/305/2024</a>	INDIAN BANK AND 2 ORS. <b>Versus</b> AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
16	<a href="#">WA/321/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> BHASKAR JYOTI SARMAH	MR. A R TAHBILDAR	MR. S S GOSWAMI MS. R DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/2811/2024</a> in <a href="#">WA/321/2024</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> BHASKAR JYOTI SARMA AND ORS	MR S DAS	MS. R DEKA MR. S S GOSWAMI
17	<b>WITH</b> <a href="#">WA/344/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> DIBYAJYOTI BORAH AND 4 ORS.	MR S DAS	MR S BORTHAKUR(R-1,2) MR. D GOGOI (R-1,2)
18	<a href="#">WA/377/2024</a>	HIRANMOY DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
19	<a href="#">WA/385/2024</a>	THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS <b>Versus</b> SIVA PRASAD BEZBARUAH	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	

20	<a href="#">WA/386/2024</a>	DIGANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
21	<a href="#">WA/380/2024</a>	UDDHAB CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, AG SC, FINANCE
22	<a href="#">WP(C)/6090/2024</a> B/O	HOWLY RAAS MAHOTSAV UDJAPAN SAMITY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	GA, ASSAM SC, FINANCE
23	<a href="#">WP(C)/6114/2024</a>	CANARA BANK SPECIALISED A.R.M BRANCH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
24	<a href="#">WP(C)/6116/2024</a>	CANARA BANK SPECIALISED ARM BRANCH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
25	<a href="#">WP(C)/6129/2024</a>	CANARA BANK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
26	<a href="#">WP(C)/6130/2024</a>	CANARA BANK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A PARVEZ MR D GOGOI	GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
27	<a href="#">WA/270/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> RAMEN KR. SARMA AND 41 ORS.	SC, EDU	MR. I CHOWDHURY SR ADV W AHMED
<b>HEARING</b>				
28	<a href="#">WA/233/2023</a> CAVT. NO.06152/023, FIXED	NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MS. P BORAH	MR. T J MAHANTA (r-10) SC, CO OP GA, ASSAM MR. J I BORBHUIYA MS. P BHATTACHARYA (r- 10) MR. L MOHAN MRS. K H CHOUDHURY MS P SARMA (r-10) MS. P P DAS (r-10) SC, REVENUE FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024

14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3529/2024</a> B/O	SONASWARI RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
2	<a href="#">WP(C)/4171/2024</a>	ANAMUL HAQUE MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
3	<a href="#">WP(C)/4485/2024</a> B/O	MOHAMMAD ALI LASKAR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU SC, FINANCE DEPTT.
4	<a href="#">WP(C)/5056/2024</a>	SUMALI TRIPURA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI S A ISLAM	SC, ELEM. EDU
5	<a href="#">WP(C)/5211/2024</a> FIXED	SHAHE ALAM SK <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MS. I DAS	SC, G U
6	<a href="#">WP(C)/5676/2024</a>	SARBESWAR BARKALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	BABLI DAS MR. S RAHMAN MR A N IQBAL	SC, ELEM. EDU
7	<a href="#">WP(C)/5746/2024</a> FIXED	LATIPHAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
8	<a href="#">WP(C)/5994/2024</a> FIXED	PRABHAT CHANDRA DAS <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MS B DEVI DR. B. C. BORAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
9	<a href="#">WP(C)/6001/2024</a> FIXED	ZAHURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM	SC, HIGHER EDU SC, U G C
10	<a href="#">WP(C)/6067/2024</a> FIXED	DILIP BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM

### ADMISSION

11	<a href="#">WP(C)/2816/2019</a> PART-HEARD	SYED DERAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA SC, ASSAM UNIVERSITY
12	<a href="#">WP(C)/8227/2022</a> B/O	SANJEET KR BORAH <b>Versus</b> THE ASSAM UNIVERSITY AND 8 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	
13	<a href="#">WP(C)/4095/2023</a> FIXED	HOBIBAR RAHMAN @ HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
<b>WITH</b>				
14	<a href="#">WP(C)/4098/2023</a>	SHAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
15	<a href="#">WP(C)/4361/2023</a>	ANITA BASFORE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, SEC. EDU. SC, FINANCE
16	<a href="#">WP(C)/5035/2023</a> B/O	KANAN DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
17	<a href="#">WP(C)/5954/2023</a> FIXED	MD. FAZLUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
18	<a href="#">WP(C)/5962/2023</a> B/O	ABDUL SAFIT MIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
19	<a href="#">WP(C)/443/2024</a> B/O	ABDUL FATTAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
20	<a href="#">WP(C)/1871/2024</a> CAVT. NO.02702/024, B/O, WITH CAVT. 270/2024	CHABIRAN NESSA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU GA, ASSAM MR B BURAGOHAİN MR M AHMED (R-7) MR A ALIM SK(R-6) A. K. KANU (R-7) FOR CAVEATOR
21	<a href="#">WP(C)/4900/2024</a> B/O	LALNUNTHARA LALSİM AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM 4 ORS	MR. B BARUAH MR U RONGPI	SC, ELEM. EDU SC, N C HILLS

**ORDERS**

22	<a href="#">Cont.Cas(C)/520/2016</a> FIXED	MUHİM KONWAR <b>Versus</b> PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
23	<a href="#">WP(C)/5592/2017</a> WITH OFFICE NOTE	ABHIJIT KUMAR ROY @ ABHIJIT ROY <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MRS. M D CHOWDHURY MR. A K PAUL MR. S SINHA MR. M DASGUPTA	GA, ASSAM MR. S SARMA MR. S P BHATTACHARJEE (SC, ELEMENTARY EDUCATION) SC, SSA
24	<a href="#">Cont.Cas(C)/480/2021</a> IN WP(C)/3816/2021 (D/O)	DWIJEN TALUKDAR AND 38 ORS <b>Versus</b> PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.

25	<a href="#">Cont.Cas(C)/260/2024</a> B/O	SURESH DAS <b>Versus</b> SMTI POMI BARUAH, ACS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	MR S MUKTAR (R-2) MR. A R TAHBILDAR(R-1) MR S DAS(R-1)
26	<a href="#">Cont.Cas(C)/301/2024</a>	MD ABDUL HASHIM BARBHUIYA <b>Versus</b> NARAYAN KONWAR , IAS	MR. B PURKAYASTHA	MR. B GOGOI (r-6) MR B DEURI MR P NAYAK (r-6) MR A CHALIHA (r-6)
27	<a href="#">Cont.Cas(C)/321/2024</a> B/O	PABITRA SARKAR <b>Versus</b> BULI GOGOI BHUYAN	MR. S NATH	
28	<a href="#">WP(C)/359/2024</a> B/O	JINNAT ALI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR M AHMED A. K. KANU	GA, ASSAM MR. A M AHMED (R-2) P. GHOSH (R-2) SC, SEC. EDU.
29	<a href="#">Cont.Cas(C)/450/2024</a>	SRIKANTA ROY AND 7 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	
30	<a href="#">I.A.(Civil)/1283/2024</a> FIXED in WP(C)/6061/2023 <b>WITH</b> <a href="#">WP(C)/6061/2023</a>	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N SARMA MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
31	<a href="#">WP(C)/1991/2024</a> B/O	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
31	<a href="#">WP(C)/1991/2024</a> B/O	MINATI DAS RAJBONGSHI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19,20,21,27) MR. P K DAS(R- 24,26,28,29,30,31,32,33,34) MR. J KALITA (R-22,23,25) MD A RAHMAN (R-37) MR P BHARDWAJR- 7,8,9,10,12,13,16,19,20,21,27) MS. A KHATUN (R-37) T CHAKMA(R- 7,8,9,10,12,13,16,19,20,21,27) SC, SEC. EDU. SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1856/2024</a>	KESHAB KALITA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
33	<a href="#">WP(C)/2036/2024</a> B/O	MINAKHI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR P H KONWAR	SC, HIGHER EDU
34	<a href="#">WP(C)/2689/2024</a>	LIAKAT ALI MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, AG (A AND E) SC, SEC. EDU.
35	<a href="#">I.A.(Civil)/3209/2024</a> FIXED in WP(C)/3244/2024 <b>WITH</b> <a href="#">WP(C)/3244/2024</a>	THE HEADMASTER, DAKHIN KHATOWAL MIDDLE ENGLISH MADRASSA <b>Versus</b> 1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND 8 ORS	MR. R SARMA	MR J C BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/3019/2024</a> in WP(C)/3244/2024	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR. R SARMA (R-8) MR. B CHOUDHURY SC, SSA,,
	<b>WITH</b> <a href="#">I.A.(Civil)/3486/2024</a> FIXED in WP(C)/4041/2024 <b>WITH</b> <a href="#">WP(C)/4041/2024</a>	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR. R SARMA (R-8)
36	<a href="#">I.A.(Civil)/3486/2024</a> FIXED in WP(C)/4041/2024 <b>WITH</b> <a href="#">WP(C)/4041/2024</a>	BEAUTISIKHA DEVI AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. S HAZARIKA	SC, ELEM. EDU MR. B PURKAYASTHA SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/4041/2024</a>	ANUPAM BORTHAKUR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY(P-1) MR. B PURKAYASTHA (P-1) MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.



37	<b>WITH</b> <a href="#">WP(C)/3116/2024</a>	RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2345/2024</a> <b>in</b> WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
38	<b>WITH</b> <a href="#">WP(C)/3949/2024</a>	GANESH CHANDRA KAKATI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
39	<b>WITH</b> <a href="#">WP(C)/4017/2024</a>	KUMUD PRASAD DEKA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
40	<b>WITH</b> <a href="#">WP(C)/4018/2024</a>	GEETALI NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
41	<b>WITH</b> <a href="#">WP(C)/4019/2024</a>	KUMUD KAKATY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
42	<b>WITH</b> <a href="#">WP(C)/4021/2024</a>	DULAL GOHAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
43	<b>WITH</b> <a href="#">WP(C)/4022/2024</a>	BIMAL CHANDRA DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
44	<b>WITH</b> <a href="#">WP(C)/4024/2024</a>	ANJAN KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
45	<b>WITH</b> <a href="#">WP(C)/4165/2024</a>	INTAZ ALI MONDAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
46	<b>WITH</b> <a href="#">WP(C)/4235/2024</a>	NABIN CHANDRA DAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.

**HEARING**

47	<a href="#">WP(C)/4635/2021</a> B/O	NILA KANTA KALITA AND 55 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE DEPTT.
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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024

16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

[CRIMINAL BENCH]

**THIS BENCH WILL RISE AT 3:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3482/2024</a> FIXED	RABEL AL AMIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. F A HASSAN	PP, ASSAM
<b>WITH</b>				
2	<a href="#">Bail Appln./3479/2024</a>	IBRAHIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
3	<a href="#">Bail Appln./3558/2024</a>	AZIZUL MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
4	<a href="#">Bail Appln./3560/2024</a>	AKHTAR HUSSAIN @ AKATAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./3562/2024</a>	MD AYUB KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
6	<a href="#">Bail Appln./3564/2024</a>	BALORAM MANDAL @ GOUROB MANDAL, <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
7	<a href="#">Bail Appln./3565/2024</a>	KAJI SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MISS. R R KAKATI MR H A AHMED	PP, ASSAM
8	<a href="#">Bail Appln./3567/2024</a>	RAJAT PAUL <b>Versus</b> THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
9	<a href="#">Bail Appln./3568/2024</a>	RIAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS. R DEVI P SHARMA	PP, ASSAM
10	<a href="#">Bail Appln./3569/2024</a>	MD. BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

11	<a href="#">Bail Appln./3571/2024</a>	RAZIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
12	<a href="#">Bail Appln./3572/2024</a>	MD SAHJAMAL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM,	MR KUTUB ALI DR. D J DEKA	PP, ASSAM
13	<a href="#">Bail Appln./3573/2024</a>	MOFIJUL HOQUE @ MOFIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM

**MOTION**

14	<a href="#">AB/2983/2024</a> FIXED	ABDUL SATTAR AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	
15	<a href="#">AB/3070/2024</a> B/O	SHRI DURGESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
16	<a href="#">AB/3071/2024</a>	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
17	<a href="#">AB/3072/2024</a>	RANUS UDDIN @ RANU <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

**BAIL HEARING (BA)**

18	<a href="#">Bail Appln./3170/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NURUZZAMAL @ NUR JAMAL @ NURFAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A K AZAD MR. I HUSSAIN	MS A BEGUM (R-2) PP, ASSAM
19	<a href="#">Bail Appln./3234/2024</a> FIXED	SAYEB ALI <b>Versus</b> THE STATE OF ASSAM	A B T HAQUE	PP, ASSAM
20	<a href="#">Bail Appln./3250/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RUSTAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A IKBAL	PP, ASSAM
21	<a href="#">Bail Appln./3303/2024</a> FIXED	MITHUN DEORI AND ANR <b>Versus</b> STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
22	<a href="#">Bail Appln./3365/2024</a> FIXED	RAHUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI S AHMED G BORO	PP, ASSAM
23	<a href="#">Bail Appln./3394/2024</a> B/O	ABDUL ALIM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
24	<a href="#">Bail Appln./3419/2024</a> FIXED	SASUMA DAIMARI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
25	<a href="#">Bail Appln./3430/2024</a> FIXED	MD DULAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
26	<a href="#">Bail Appln./3456/2024</a> FIXED	RAHUL MOHAN <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
27	<b>WITH</b> <a href="#">Bail Appln./3455/2024</a>	SRI RAHUL MOHAN <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI	PP, ASSAM

28	<a href="#">Bail Appln./3459/2024</a> FIXED	DIGANTA CHETIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
29	<a href="#">Bail Appln./3466/2024</a> FIXED	RAJIB DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MS N BARUAH	PP, ASSAM
30	<a href="#">Bail Appln./3478/2024</a> FIXED	UTSAV NATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY N AHMED MR D DAS MR B P SARMAH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
31	<a href="#">AB/1156/2024</a> FIXED	LALIT KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR	MR. DITUL DAS(INFORMANT) PP, ASSAM
32	<a href="#">AB/1253/2024</a> FIXED	GAUTAM BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
33	<a href="#">AB/1555/2024</a> WITH OFFICE NOTE	RITUMONI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
34	<a href="#">AB/1594/2024</a>	ABBASH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
35	<b>WITH</b> <a href="#">AB/1458/2024</a>	MD. MOHAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
36	<a href="#">AB/1690/2024</a>	RANJAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
37	<a href="#">AB/1844/2024</a> WITH OFFICE NOTE	BALDEB SINHA @ BALADEB SINHA <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
38	<a href="#">AB/1854/2024</a>	SAHIDUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
39	<a href="#">AB/1998/2024</a>	SWAPAN EAKA <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
40	<a href="#">AB/2006/2024</a> WITH CASE RECORD(SCANNED COPY)	BELLAL HUSSAIN @ BELLAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
41	<a href="#">AB/2081/2024</a> WITH CASE RECORD(SCANNED COPY)	NUR ALOM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P A AHMED MR B ISLAM MS. Q DAS	MR. N UDDIN(R-3) MR. M ISLAM (R-3) MR R ISLAM(R-3) MR S K CHHETRY(R-3) PP, ASSAM
42	<a href="#">AB/2180/2024</a>	SAMSUL HOQUE MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S HOQUE MR S H SIKDAR	PP, ASSAM
43	<a href="#">AB/2181/2024</a> FIXED	NUMAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
44	<a href="#">AB/2296/2024</a>	MD RUBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
45	<a href="#">AB/2446/2024</a>	PARESH TALUKDAR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
46	<a href="#">AB/2448/2024</a>	NISHANK PRASAD SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM

47	<a href="#">AB/2460/2024</a>	HABIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
48	<a href="#">AB/2466/2024</a>	DINESH CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM SC, CBI
49	<a href="#">AB/2483/2024</a> FIXED	BADSHA MIA <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
50	<a href="#">AB/2526/2024</a> FIXED	BADSHA MIYA <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	PP, ASSAM
51	<a href="#">AB/2562/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	BILLAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
52	<a href="#">AB/2699/2024</a>	SAKAT ALI <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
53	<a href="#">AB/2714/2024</a> WITH CASE RECORD(SCANNED COPY)	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI M.A. ISLAM MR H A RASHID	MR. A M KHAN (R-2) MR S PRODHANI(R-2) PP, ASSAM
54	<a href="#">AB/2741/2024</a> FIXED	AMZADUL HUSSAIN MAZUMDAR @ LILU <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM SC, CBI
55	<a href="#">AB/2761/2024</a> FIXED	TAHIR ALI <b>Versus</b> UNION OF INDIA	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	SC, NCB
56	<a href="#">AB/2814/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMIR CHAN @ AMIR CHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	MR S ISLAM (R-2) PP, ASSAM
57	<a href="#">AB/2849/2024</a>	JINTU GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
58	<a href="#">AB/2873/2024</a> FIXED	EAKUB ALI @ EYAKUB ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
59	<a href="#">AB/2997/2024</a> FIXED	SAPIUL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY S DAS	PP, ASSAM

#### **ORDERS**

60	<a href="#">W.P.(CrI.)/38/2022</a>	S RAGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	S BORGHAIN MS. B DEVI MR. N HASAN MR BAPLU CHAKMA	MR. P DAS (R-5) MR R CHAKRAVORTY, (R-6) S RABHA (R-6) MR. D J NATH (R-6) PP, ASSAM
61	<a href="#">W.P.(CrI.)/2/2023</a>	FARHAD ALI@FARHAD ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE	GA, ASSAM MR. D NATH, Sr. GA, ASSAM
62	<a href="#">Review.Pet./102/2023</a> WP(C) 4413/2022(D/O)	RANADHIR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS S A KHALIFA MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
63	<a href="#">W.P.(CrI.)/5/2024</a>	FIVE D ENTERPRISES AND ANR <b>Versus</b> BAJAJ FINANCE LIMITED AND 2 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	GA, ASSAM MR. A K SAHEWALLA (r-1) MR. W SHARMA (r-1) MS Z DOLEY (r-1)

64 [I.A.\(CrI.\)/884/2024](#)  
WITH OFFICE NOTE  
in AB/2176/2024

ON THE DEATH OF MD. AJJUR REHMAN  
LASKAR, HIS LEGAL HEIRS  
**Versus**  
THE STATE OF ASSAM AND 10 ORS.

MD. H BHUYAN  
MR. M R Z CHOUDHURY  
A TALUKDAR

MR. M H LASKAR  
M. HOSSAIN  
PP, ASSAM

**WITH**  
[AB/2176/2024](#)

MRS REJIA BEGUM AND 9 ORS  
**Versus**  
THE STATE OF ASSAM

MR. S ROY  
MR. M H LASKAR  
M. HOSSAIN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/5416/2024</a> PART-HEARD, FIXED	IDRISH ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
2	<a href="#">WP(C)/4728/2024</a>	NIRMAL KONOWAR <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
3	<a href="#">WP(C)/5417/2024</a>	NIZAMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
4	<a href="#">WP(C)/5420/2024</a>	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
5	<a href="#">WP(C)/5423/2024</a>	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
6	<a href="#">WP(C)/5424/2024</a>	PARVEZ AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
7	<a href="#">WP(C)/5427/2024</a>	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
8	<a href="#">WP(C)/5447/2024</a>	IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
9	<a href="#">WP(C)/5471/2024</a>	SUMAN SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE



10	<b>WITH</b> <a href="#">WP(C)/5486/2024</a>	SATYA PRASAD DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
11	<b>WITH</b> <a href="#">WP(C)/5496/2024</a>	SABIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
12	<b>WITH</b> <a href="#">WP(C)/5502/2024</a>	JAMALUDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
13	<b>WITH</b> <a href="#">WP(C)/5512/2024</a>	SHEKANDAR BADSHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
14	<b>WITH</b> <a href="#">WP(C)/5516/2024</a>	SURHAB ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
15	<b>WITH</b> <a href="#">WP(C)/5518/2024</a>	MD. AMDADUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. SC, P AND R.D. GA, ASSAM SC, GAD SC, GAD SC, WATER RESOURCE
16	<b>WITH</b> <a href="#">WP(C)/5525/2024</a>	MUNIN BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
17	<b>WITH</b> <a href="#">WP(C)/5542/2024</a>	SHOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
18	<b>WITH</b> <a href="#">WP(C)/5545/2024</a>	ASHIQL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
19	<b>WITH</b> <a href="#">WP(C)/5549/2024</a>	BIKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
20	<b>WITH</b> <a href="#">WP(C)/5632/2024</a>	ASFIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
21	<b>WITH</b> <a href="#">WP(C)/5650/2024</a>	SADIQL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
22	<b>WITH</b> <a href="#">WP(C)/5652/2024</a>	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
23	<b>WITH</b> <a href="#">WP(C)/5653/2024</a>	IMDADUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

24	<b>WITH</b> <a href="#">WP(C)/5655/2024</a>	AMDADUL HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
25	<b>WITH</b> <a href="#">WP(C)/5663/2024</a>	KHALED AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
26	<b>WITH</b> <a href="#">WP(C)/5670/2024</a>	REAJUDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
27	<b>WITH</b> <a href="#">WP(C)/5672/2024</a>	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
28	<b>WITH</b> <a href="#">WP(C)/5674/2024</a>	SAHA ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
29	<b>WITH</b> <a href="#">WP(C)/5702/2024</a>	RAJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
30	<b>WITH</b> <a href="#">WP(C)/5705/2024</a>	EMDADUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
31	<b>WITH</b> <a href="#">WP(C)/5708/2024</a>	GULAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
32	<b>WITH</b> <a href="#">WP(C)/5730/2024</a>	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
33	<b>WITH</b> <a href="#">WP(C)/5731/2024</a>	RUSHEDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
34	<b>WITH</b> <a href="#">WP(C)/5733/2024</a>	BULBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
35	<b>WITH</b> <a href="#">WP(C)/5735/2024</a>	FARUQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
36	<b>WITH</b> <a href="#">WP(C)/5737/2024</a>	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
37	<b>WITH</b> <a href="#">WP(C)/5738/2024</a>	SANTOSH DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
38	<b>WITH</b> <a href="#">WP(C)/5742/2024</a>	FURKAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
39	<b>WITH</b> <a href="#">WP(C)/5790/2024</a>	AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE

40	<b>WITH</b> <a href="#">WP(C)/5794/2024</a>	ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
41	<b>WITH</b> <a href="#">WP(C)/5800/2024</a>	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
42	<b>WITH</b> <a href="#">WP(C)/5805/2024</a>	MD. ABDUL MAJID MULLAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
43	<b>WITH</b> <a href="#">WP(C)/5815/2024</a>	NABA KANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
44	<b>WITH</b> <a href="#">WP(C)/5816/2024</a>	MAHAMMAD ALI ZINNA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
45	<b>WITH</b> <a href="#">WP(C)/5820/2024</a>	GULAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
46	<b>WITH</b> <a href="#">WP(C)/5822/2024</a>	JALALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.
47	<b>WITH</b> <a href="#">WP(C)/5825/2024</a>	TAFAZZUL ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
48	<b>WITH</b> <a href="#">WP(C)/5834/2024</a>	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
49	<b>WITH</b> <a href="#">WP(C)/5836/2024</a>	JYOTISH DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
50	<b>WITH</b> <a href="#">WP(C)/5837/2024</a>	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
51	<b>WITH</b> <a href="#">WP(C)/5843/2024</a>	SAJAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
52	<b>WITH</b> <a href="#">WP(C)/5845/2024</a>	MOTIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
53	<b>WITH</b> <a href="#">WP(C)/5889/2024</a>	MAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
54	<b>WITH</b> <a href="#">WP(C)/5905/2024</a>	ANTARA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
55	<b>WITH</b> <a href="#">WP(C)/5924/2024</a>	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC. WATER RESOURCE DEPTT.

56	<a href="#">Cont.Cas(C)/490/2024</a>	SANTI SAHU <b>Versus</b> MEGHA NIDHI DAHAL, I.A.S. AND 3 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
57	<a href="#">Cont.Cas(C)/603/2024</a> FIXED	SABBIR AHMED CHOUDHURY <b>Versus</b> SMTI. PUSHPANJALI DAS, IAS AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. MR. S DUTTA
58	<a href="#">WP(C)/4783/2024</a>	STUTY REKHA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM MR. D NATH MR P NAYAK SC, GAD SC, PWD
59	<a href="#">WP(C)/5246/2024</a> FIXED	KAILASH JALAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA MR. R K MAHANTA	SC, FOREST
60	<a href="#">WP(C)/5273/2024</a>	M/S EASTERN SUPPLY AGENCIES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
61	<a href="#">WP(C)/5522/2024</a>	ROSHAN TERON <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. N K MURRY MS P TOKBIPI S DEB P HAJONG	GA, ASSAM SC, K A A C
62	<a href="#">WP(C)/6141/2024</a>	GAUTAM GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
63	<a href="#">WP(C)/6143/2024</a>	ANUPAM DAS CHOUDHURY <b>Versus</b> THE ASSAM DISTRIBUTION POWER COMPANY LIMITED (APDCL) AND 6 ORS	MR. A DHAR MD F FARIDI	SC, APDCL
64	<a href="#">WP(C)/6152/2024</a>	M/S KURSEONG CARRIERS PVT. LTD. AND ANR. <b>Versus</b> ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD. (ASTPPC LTD.) AND ANR.	MR. I CHOWDHURY SR ADV MR B KAUSHIK MR. A R GOGOI MR. S HAZARIKA K BHARALI	SC, ASTP
65	<a href="#">WP(C)/6158/2024</a>	MR. RIPONJYOTI SARMAH @ RIPON SARMAH <b>Versus</b> THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	DY.S.G.I.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
66	<a href="#">I.A.(Civil)/3409/2024</a> in WP(C)/480/2024	M/S ABP ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR ANKIT TODI	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/480/2024</a>	M/S ABP ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI	GA, ASSAM
67	<a href="#">I.A.(Civil)/3415/2024</a> in Cont.Cas(C)/773/2022	BAKUL CHANDRA BRAHMA <b>Versus</b> ANURAG GOEL AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
	<b>WITH</b> <a href="#">Cont.Cas(C)/773/2022</a>	BAKUL CHANDRA BRAHMA <b>Versus</b> ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA MR P NAYAK MR. R K MUSHAHARY
68	<a href="#">I.A.(Civil)/3449/2024</a> in Cont.Cas(C)/751/2022	PRAFULLA BRAHMA <b>Versus</b> ANURAG GOEL, IAS AND ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
	<b>WITH</b> <a href="#">Cont.Cas(C)/751/2022</a>	PRAFULLA BRAHMA <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
69	<a href="#">I.A.(Civil)/3483/2024</a> in WP(C)/1919/2024	BHARGAB JYOTI NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D J KAPIL	MR. R PHUKAN SC, EXCISE DEPTT.

	<b>WITH</b> <a href="#">WP(C)/1919/2024</a>	M/S YASH ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	GA, ASSAM SC, EXCISE DEPTT.
		<b>ADMISSION</b>		
70	<a href="#">WP(C)/2057/2024</a> PART-HEARD, FIXED	M/S SHIV ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
71	<a href="#">WP(C)/1910/2017</a> FIXED	RATAN CHANDRA BORO <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC
72	<b>WITH</b> <a href="#">WP(C)/1923/2017</a>	MANIN BORO <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY( SC, ASTC)
	<b>WITH</b> <a href="#">I.A.(Civil)/2789/2018</a> in WP(C)/1923/2017	SRI MANIN BORO, <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MD. S U AHMED	MR R M DAS, SC, ASTC SC, A S T C
73	<a href="#">WP(C)/608/2023</a>	BHARAT CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR T T MONI	GA, ASSAM
74	<a href="#">WP(C)/3099/2023</a>	NISARI HARIA SAMABAI SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN	GA, ASSAM
75	<a href="#">WP(C)/6948/2023</a> FIXED	PINTU DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J DAS MR. S R RABHA	SC, WATER RESOURCE SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/3584/2024</a> in WP(C)/6948/2023	PINTU DEB, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J DAS MR. S R RABHA	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
76	<a href="#">WP(C)/574/2024</a> FIXED	BIDINTHA KACHARI <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC
77	<a href="#">WP(C)/711/2024</a> FIXED	ABHIJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN MR. B HUSSAIN MR A SHARMA	SC, PWD
		<b>ORDERS</b>		
78	<a href="#">WP(C)/6735/2018</a>	RANJIT GOGOI <b>Versus</b> THE INDIAN BANK AND 8 ORS.	MR H I CHOUDHURY MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	GA, ASSAM MR. S SAHU (R1-R4, R8) MR. M K ALI (R1-R4, R8) SC, CBI
79	<a href="#">Review.Pet./1/2024</a> IN WP(C)/4451/2022 (D/O)	KANDARPA BAISHYA <b>Versus</b> KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM MR. S K ROY MRS. M M ROY SC, REVENUE AND DISASTER MANAGEMENT DEPT
	<b>WITH</b> <a href="#">I.A.(Civil)/140/2024</a> in Review.Pet./1/2024	KANDARPA BAISHYA <b>Versus</b> KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
80	<a href="#">Review.Pet./153/2024</a> IN WP(C)/4605/2022 (D/O)	MUJIB ROHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	GA, ASSAM

81	<a href="#">Cont.Cas(C)/299/2024</a>	ABDUL MANNAN <b>Versus</b> J. B. EKKA AND 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K KONWAR(R-1) MS. N BORAH(R-1) MR. N K DAS(R-6) MR S DUTTA(R-1,5)
82	<a href="#">I.A.(Civil)/2422/2024</a> WITH LCR in WP(C)/56/2016	MANAGEMENT OF HUKANPUKHURI TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	GA, ASSAM MR. A BHATTACHARJEE MR. I CHOUDHURY(R-8,11,14) R L CHUTIA (R-8,11,14) MS. P KALITA FOR CAVEATOR
	<b>WITH</b> <a href="#">WP(C)/56/2016</a> CAVT. NO. 1638/15	MANAGEMENT OF HUKANPUKHURI TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and 14 ORS.	MR. P KALITA MR. T GOSWAMI	GA, ASSAM R-1,2 and 3 MR. A BHATTACHARJEE (FOR CAVEATOR) MS. P KALITA (FOR CAVEATOR)
83	<a href="#">I.A.(Civil)/3404/2024</a> in WP(C)/424/2024	M/S P B ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR B P TODI	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/424/2024</a>	M/S P B ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
84	<a href="#">I.A.(Civil)/3436/2024</a> in WP(C)/5049/2024	EGIS INDIA CONSULTING ENGINEERS PVT.. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR SAURADEEP DEY	MR. D SAIKIA GA, ASSAM MR. S BORA
	<b>WITH</b> <a href="#">WP(C)/5049/2024</a>	EGIS INDIA CONSULTING ENGINEERS PVT.. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR SAURADEEP DEY	MR. D SAIKIA (R-2,3) GA, ASSAM MR. S BORA(R-2,3)
85	<a href="#">WP(C)/4607/2024</a> B/O	ANKUR PHUKAN <b>Versus</b> UNION OF INDIA AND 3 ORS	DR. B N GOGOI	MR. D J DAS (R-1) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024

22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,25th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL RISE AT 03:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7061/2023</a>	JAYANTA KUMAR BANIK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	MR C BARUAH SC, AG (A AND E) SC, P AND R.D. GA, ASSAM
2	<a href="#">WP(C)/7259/2023</a>	BASANTI BALA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG SC, FINANCE
3	<a href="#">WP(C)/535/2024</a>	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MRS. A GAYAN MR S E M AHMADIA MR A SHAH MR A SHAH	GA, ASSAM
4	<a href="#">WP(C)/1010/2024</a>	AMRINDER SINGH WALIA <b>Versus</b> THE UNION OF INDIA AND ANR	MS. U HAZARIKA MS S SARMA HAZARIKA MR. P TELI	MS. B SARMA DY.S.G.I.
5	<a href="#">WP(C)/4377/2024</a>	SH. G. KUMAR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	MS. B SARMA DY.S.G.I.
6	<a href="#">WP(C)/5129/2024</a>	DILWAR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, APDCL
7	<a href="#">WP(C)/5458/2024</a>	SMT. HIRON BALA ROY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MR. S K GOGOI MR. M SHARMA (R-5) MS. S YASMIN(R-5) DY.S.G.I. SC, CENTRAL BANK OF INDIA
8	<a href="#">WP(C)/5694/2024</a> FIXED	RAKHEE KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N N B CHOUDHURY MR. A A BARMAN	GA, ASSAM SC, AG SC, FOREST SC, FINANCE
9	<a href="#">WP(C)/6016/2024</a> FIXED	DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	SC, L G B R I M H DY.S.G.I.



10	<b>WITH</b> <a href="#">WP(C)/5114/2024</a>	DR. DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
11	<a href="#">WP(C)/6136/2024</a>	KHAGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MS. D J BORAH	GA, ASSAM
12	<a href="#">WP(C)/6140/2024</a>	AMRIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S R GOGOI MS B DUTTA MR. C SARMAH	SC, CO OP
13	<a href="#">WP(C)/6149/2024</a>	ZITENDRA CH DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
14	<a href="#">WP(C)/6150/2024</a>	SHAHJAHAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
15	<a href="#">WP(C)/6151/2024</a>	SAFDAR HASMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. J HAZARIKA MR M CHOUDHURY MR S DIFUSA MR P J DAS	SC, HEALTH
16	<a href="#">WP(C)/6153/2024</a>	G/5002952N RFN/GD NONGTHOMBAM ROHEN MEITEI AND 371 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
17	<a href="#">WP(C)/6155/2024</a>	MOUSUMI DEVI <b>Versus</b> UNION OF INDIA AND 8 ORS	MR B M DEKA	DY.S.G.I.
18	<a href="#">WP(C)/6156/2024</a>	PROBHAT BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M R LASKAR MR N SARMA	GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE
<b>ORDER (STAY VACATING)</b>				
19	<a href="#">I.A.(Civil)/3061/2024</a> in <a href="#">WP(C)/5959/2022</a>	INDIAN INSTITUTE OF TECHNOLOGY AND ANR <b>Versus</b> ALOKE KUMAR GHOSHAL	SC, IIT	MR B GOGOI
<b>WITH</b>				
	<a href="#">WP(C)/5959/2022</a>	ALOKE KUMAR GHOSHAL <b>Versus</b> INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-1 to 5) MR A B DEY MR. S SUTRADHAR SC, IIT
<b>ADMISSION</b>				
20	<a href="#">WP(C)/1170/2021</a> FIXED	SHANKAR KUMAR PATHAK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	SC, WATER RESOURCE SC, FINANCE
21	<a href="#">WP(C)/3507/2023</a> FIXED	KAMLESHWARI DEVI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
22	<a href="#">WP(C)/6626/2023</a> FIXED	HEMADHAR CHUTIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, AG (A AND E) GA, ASSAM MR. R K TALUKDAR SC, GAD SC, GAD
23	<a href="#">WP(C)/590/2024</a> B/O	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SR. GA, ASSAM
24	<a href="#">WP(C)/3641/2024</a> B/O	BAKUL MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, WATER RESOURCE SC, FINANCE DEPTT.

25	<a href="#">WP(C)/3886/2024</a> B/O	SAIENDRA KUMAR MALLIK <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR MS. K DEKA	DY.S.G.I.
26	<a href="#">WP(C)/4688/2024</a> FIXED	USHA DEKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	SC, BTC SC, HEALTH
<b>ORDERS</b>				
27	<a href="#">WP(C)/1754/2015</a> FIXED	XXX XXX XXX <b>Versus</b> IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
28	<a href="#">WP(C)/3489/2018</a>	URMILA DAS KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. P BORGHAIN	GA, ASSAM
29	<a href="#">WP(C)/6274/2019</a>	KRISHNA KANTA BORO AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 24 ORS.	MR. B SAHARIA MR. A M BARBHUIYA	MR. Y DOLOI SC, TRANSPORT
30	<a href="#">Cont.Cas(C)/376/2023</a>	UTPAL GOSWAMI <b>Versus</b> SURANJANA SENAPATI AND ORS	MR. N J GOGOI M.A. BEGUM	MR. D SAIKIA(R-1) MR S M T CHISTIE(R-1,4) MR. P K BORAH(R-1) MR. J KALITA(R-5)
31	<a href="#">I.A.(Civil)/111/2024</a> in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/5534/2022</a>	HEMANTA HAZARIKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/5875/2022</a>	PRIYANKA BHARALI AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE
32	<a href="#">WP(C)/6401/2022</a>	MANIKA DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/4835/2023</a>	DEVOJANI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS S CHAKRABORTY	GA, ASSAM SC, AFDC
35	<a href="#">Cont.Cas(C)/505/2024</a>	NANDITA ROY GOHAIN <b>Versus</b> RAVI KOTA AND 3 ORS.	MR B D DAS MR D KALITA MRS R DEKA MR. H R DAS	MR. D SAIKIA (R-2) MR. R BORPUJARI(R-2) MR. S DUTTA(R-2)
36	<a href="#">I.A.(Civil)/1705/2024</a> in WP(C)/7300/2023	BULU BEGUM, <b>Versus</b> THE STATE OF ASSAM AND 12 ORS E	MR. A CHETRY MR. A CHETRY	GA, ASSAM SC, AG SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/7300/2023</a>	BULU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE

37	<a href="#">WP(C)/2708/2024</a>	ASHAT ULLAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A DEKA	SC, P H E
38	<a href="#">I.A.(Civil)/3104/2024</a> in <a href="#">WP(C)/1704/2022</a>	RFN/GD MUNESH KUMAR NO. G/5013495 L <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MR. A K DUTTA MR. A K DUTTA
	<b>WITH</b> <a href="#">WP(C)/1704/2022</a>	RFN/GD MUNESH KUMAR NO. G/5013495 L <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA ASSTT.S.G.I.
		<b>HEARING</b>		
39	<a href="#">WP(C)/5154/2022</a> FIXED	SANJIB MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	GA, ASSAM MR. S P CHOUDHURY(R-4,7) MR B DAS (R-4,7) MS B DEVI(R-4,7) MR. S. J. SARKAR(R-4,7) SC, U D D SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
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14)	MR. K MIRA	22-11-2024	To	25-11-2024
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16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6555/2018</a> FIXED, WITH LCR	ASIA BIBI @ ASIYA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A F N U MOLLAH SC, NRC MD H R AHMED	ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	<a href="#">WP(C)/5555/2020</a> WITH LCR	JILIMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/2592/2024</a> FIXED, WITH LCR	ASAN ULLAH SK. @ ACHANULLAH SK. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S ISLAM J UDDIN MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/4551/2024</a>	ABDUL AZIZ@ A AZIZ <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI
5	<a href="#">WP(C)/4843/2024</a>	RAMJAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	<a href="#">WP(C)/5017/2024</a>	RUPCHAND ALI @ SANE ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/5022/2024</a>	MARUZA BIBI @ MARUFA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A DAS MS M BHARATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/5024/2024</a>	DUDU KHAN @ DUDU KHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/5029/2024</a>	RASHEDA BEGUM @ RASHIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

10	<a href="#">WP(C)/5080/2024</a>	BULBUL NESSA@ BULBULI NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/5105/2024</a>	SARIFAN NESSA @ SARIFAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/5106/2024</a>	SAHERA BIBI @ SHAYERA BIBI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/6144/2024</a>	JAHURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	A I AHMED MS B DEVI MR P SAH MR A I AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/6145/2024</a>	NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/6147/2024</a>	ADARJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A PARAMANIK MR. A ALI MR. Y ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	<a href="#">WP(C)/6157/2024</a>	SAIF UDDIN ALIAS SAIFUDDIN ALIAS SAFIQ UDDIN <b>Versus</b> THE UNION OF INDIA	MR. D P BORAH MR B PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b><u>ADMISSION</u></b>				
17	<a href="#">WP(C)/5740/2017</a> WITH LCR, FIXED	MOINUL HOQUE <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
18	<a href="#">WP(C)/5746/2017</a>	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/123/2020</a> WITH LCR	ABDUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	<a href="#">WP(C)/4241/2020</a>	JAMELA KHATUN @ JAMENA KHJATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	<a href="#">WP(C)/4698/2020</a>	ABDUL KUDDUS @ ABDUL KUDDUS ALI @ KUDDUS ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	<a href="#">WP(C)/5383/2020</a> WITH LCR	HUSSAIN ALI @ HUSEN ALI <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	<a href="#">WP(C)/5395/2020</a> WITH LCR	MD. MAMTAZ ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P SUNDHI	SC, NRC MR. P. SUNDI ASSTT.S.G.I. SC, ECI SC, F.T
24	<a href="#">WP(C)/5397/2020</a> WITH LCR	RAHAM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

25	<a href="#">WP(C)/683/2021</a> WITH LCR	MARJINA BEGUM @ MORJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J HUSSAIN MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	<a href="#">WP(C)/756/2021</a> WITH LCR	JULHASH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	<a href="#">WP(C)/818/2021</a> WITH LCR	SALEHA BIBI ALIAS SALEHA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA MS B DAS MR. B DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	<a href="#">WP(C)/904/2021</a> WITH LCR	RAHIM ALI @ RAHIMUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S CHOUDHURY MR A BHATTACHARYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	<a href="#">WP(C)/913/2021</a> WITH LCR	SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	<a href="#">WA/388/2022</a> FIXED	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANAR	MR. K GOSWAMI (R6) MR. P HAZARIKA (R-5) R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH (R-5) P. BORAH (R-5) SC, WPT AND BC
31	<a href="#">WP(C)/4626/2024</a> FIXED, WITH LCR	RAHAM ALI @ RAHAM UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/3051/2024</a> <b>in WP(C)/4626/2024</b>	RAHAM ALI @ RAHAM UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<b>ORDERS</b>				
32	<a href="#">Review.Pet./101/2020</a> IN WP(C)/971/2019 (D/O), WITH LCR	MUSTT. GULJAN BIBI @ GULEBANU @ GULE KHATUN @ PULE KHATUN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. N A AHMED MR A ALI MR. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	<a href="#">Review.Pet./15/2021</a> IN WP(C)/7081/2016 (D/O)	MD. SAHIDUL ISLAM @ SAHIDUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N HASAN MR. A RAHMAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAİN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	<a href="#">Review.Pet./74/2021</a> IN WP(C)/4122/2019 (D/O), WITH OFFICE NOTE	ASIYA KHATOON <b>Versus</b> UNION OF INDIA AND 5 ORS.	MRS. B GOGOİ MS M BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	<a href="#">Review.Pet./12/2023</a> IN WP(C)/703/2019 (D/O)	MUSSTT HASINA BEGUM @ KHUSBURA BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
36	<a href="#">I.A.(Civil)/2796/2023</a> WITH LCR <b>in WP(C)/4997/2016</b>	MUST. SOBITA BEGUM <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRİN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

	<b>WITH</b> <a href="#">WP(C)/4997/2016</a>	MUST. SOBITA BEGUM <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
37	<a href="#">I.A.(Civil)/3143/2024</a> FIXED in WP(C)/4799/2024	MANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/4799/2024</a>	MANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
38	<a href="#">I.A.(Civil)/3559/2024</a> in WP(C)/875/2017	NUR ISLAM <b>Versus</b> THE UNION OF INDIA and ORS.	MR.A GANGULY MR T CHHETRI	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/875/2017</a>	NUR ISLAM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.S BORA MR.A GANGULY MR.A BORA	GA, ASSAM ASSTT.S.G.I.
		<b>HEARING</b>		
39	<a href="#">WP(C)/3217/2018</a> FIXED, WITH LCR	OSMAN GONI @ OSMAN ALI SK <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
40	<a href="#">WP(C)/4039/2022</a> B/O, WITH LCR	HARENDRA CHANDRA BARMAN @ HARENDRA BARMAN @ HAREN BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">I.A.(Civil)/811/2024</a> in WP(C)/4039/2022	ON THE DEATH OF HARENDRA CHANDRA BARMAN ALIAS HARENDRA BARMAN ALIAS HAREN BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
41	<a href="#">WP(C)/660/2024</a> B/O, WITH LCR	MD. AIJUL HOQUE @ AIZUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024

14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3484/2024</a>	MOHIB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>ORDERS</b>				
2	<a href="#">Review.Pet./138/2024</a> FIXED, WITH WP(C)/5182/2022 (D/O), WP(C)/5882/2022 (D/O)	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR <b>Versus</b> KANCHAN HAZARIKA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	MR. K N CHOUDHURY(R-1 TO 3) MR. D J DAS(R-1 TO 3) N GAUTAM(R-1 TO 3) SC, IRRIGATION
3	<a href="#">Review.Pet./173/2024</a> WITH WP(C)/2808/2024 (D/O)	ELIAS AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH
4	<a href="#">Review.Pet./194/2024</a> WITH WP(C)/840/2024 (D/O)	ASSAM STATE WAREHOUSING CORPORATION <b>Versus</b> DULAL SAIKIA AND 5 ORS	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	
5	<a href="#">I.A.(Civil)/3438/2024</a> in Review.Pet./6658/2024	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> DEBEN TALUKDAR	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI MR. I BORTHAKUR	
	<b>WITH</b> <a href="#">Review.Pet./6658/2024</a> (Filing Number)	The State Of Assam And Ors <b>Versus</b> Deben Talukdar	MR ISHAAN BORTHAKUR	

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./391/2024</a>	LAHKAR PATIRI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SARMA MR. S BORUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1145/2024</a> <b>in</b> Crl.A./391/2024	LAHKAR PATIRI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SARMA MR. S BORUAH	PP, ASSAM
2	<a href="#">WP(C)/5286/2024</a> WITH OFFICE NOTE, FIXED	ABDUL BARIK @ ABDUL BAREK <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
3	<a href="#">WP(C)/5363/2024</a> WITH OFFICE NOTE AND LCR, FIXED	BIMALA KHATOON @ BIMOLA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR. S. K. CHAKMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/5394/2024</a> WITH OFFICE NOTE AND LCR, FIXED	MOYFUL NESSA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
5	<a href="#">WP(C)/5404/2024</a> WITH OFFICE NOTE, FIXED	MD KHALEK ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/5472/2024</a> WITH OFFICE NOTE AND LCR, FIXED	BANJAI BISWAS @ RANJAI BISWAS @ RANJOY BISWAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

**ORDERS**

7	<a href="#">I.A.(CrI.)/34/2022</a> WITH OFFICE NOTE IN CRL. APPEAL, LCR - 4 (FOUR) FILES, P.B. - 2, B/O <b>in</b> CrI.A./13/2022 <b>WITH</b> <a href="#">CrI.A./13/2022</a>	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	MR. N K DAS (R-2) PP, ASSAM
8	<a href="#">CrI.A./60/2022</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2, B/O	SUKUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR GIAS MR M Z SHAH MR. A AHMED	PP, ASSAM
9	<a href="#">CrI.A./291/2023</a> WITH LCR - 3 (THREE) FILES, P.B. - 2 <b>WITH</b> <a href="#">I.A.(CrI.)/683/2023</a> <b>in</b> CrI.A./291/2023	PARAMESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
		PARAMESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
10	<a href="#">CrI.A./398/2023</a> WITH LCR - 3 (THREE) FILES, P.B. - 2, B/O <b>WITH</b> <a href="#">I.A.(CrI.)/1034/2023</a> <b>in</b> CrI.A./398/2023	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
11	<a href="#">CrI.A./464/2023</a> WITH LCR - 6 (SIX) FILES, P.B. - 12, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/1234/2023</a> <b>in</b> CrI.A./464/2023	BADSHA FAKIR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
		BADSHA FAKIR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1095/2023</a> <b>in</b> CrI.A./413/2023	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
12	<a href="#">CrI.A./413/2023</a> <u>1 Y 2 M 7 D :</u> <b>WITH</b> <a href="#">I.A.(CrI.)/1095/2023</a> <b>in</b> CrI.A./413/2023	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./421/2023</a>	LAL MAMUD KHAN @ MAMUD <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. J ABBAS	PP, ASSAM
13	<a href="#">CrI.A./2/2024</a> WITH LCR - 3 (THREE) FILES <b>WITH</b> <a href="#">I.A.(CrI.)/12/2024</a> <b>in</b> CrI.A./2/2024	MANTU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
		MANTU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
14	<a href="#">CrI.A./57/2024</a> WITH LCR - 4 (FOUR) FILES <b>WITH</b> <a href="#">I.A.(CrI.)/390/2024</a> <b>in</b> CrI.A./57/2024	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
		SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM

16	<a href="#">CrI.A./72/2024</a> WITH LCR - 6 (SIX) FILES	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	MS. D GHOSH (R-2) MS N DEKA (R-2) MS H BETALA (R-2) MS A HUSSAIN (R-2) MR I CHAKMA (R-2) MR. S. K. CHAKMA (R-2) MR A.K. HAJONG (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/250/2024</a> <b>in</b> CrI.A./72/2024	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
17	<a href="#">I.A.(CrI.)/542/2024</a> WITH LCR - 7 (SEVEN) FILES <b>in</b> CrI.A./182/2024	SANAJUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./182/2024</a>	SANAJUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MRS. P B BORDOLOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
18	<a href="#">I.A.(CrI.)/1024/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES <b>in</b> CrI.A./406/2023	FIRUSH @ FIRUZ DAIMARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J BARMAN MR D J BORO	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./406/2023</a>	FIRUSH @ FIRUZ DAIMARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J BARMAN MR D J BORO	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./450/2023</a>	RAJIB DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1188/2023</a> <b>in</b> CrI.A./450/2023	RAJIB DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
20	<a href="#">I.A.(CrI.)/1077/2024</a> OFFICE NOTE IN I.A.(CRL.) 971/2024, FIXED <b>in</b> CrI.A./332/2024	PAPPA ALI @ KHAN <b>Versus</b> THE STATE OF ASSAM AND	MS. T SOM	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./332/2024</a>	PAPPA ALI @ KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/971/2024</a> <b>in</b> CrI.A./332/2024	PAPPA ALI ALIAS KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	PP, ASSAM
<b>HEARING</b>				
21	<a href="#">CrI.A./70/2020</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2, B/O	SRI SHABILAL CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MR. N BORUAH MR K DAS	PP, ASSAM
22	<a href="#">CrI.A./110/2022</a> <u>2 Y 7 M 18 D</u> :WITH LCR - 4 (FOUR) FILES, P.B. - 2	PIYAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	MR. M H RAJBARBHUIYAN MRS. R CHETRI (r-2) MS. S RASUL (r-2) PP, ASSAM
23	<a href="#">CrI.A./53/2024</a> WITH LCR- 2 (TWO) FILES, FIXED	N. PRIYO KUMAR SINGH @ KESHO MAITIE <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 9

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/3077/2024</a>	HAMIDUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
2	<a href="#">WP(C)/6135/2024</a>	MD. HARUN ALL RASHID <b>Versus</b> THE GOVT. OF ASSAM AND 3 ORS	MR A HUSSAIN MS M BEGUM	GA, ASSAM SC, GHC
<b>ADMISSION</b>				
3	<a href="#">WP(C)/2947/2024</a> FIXED	RATUL BANIA <b>Versus</b> THE SPECIAL JUDGE CBI AND NIA	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM MS. D SARMAH	MR G BAISHYA SC, G.H.C
<b>HEARING</b>				
4	<a href="#">WP(C)/419/2023</a>	SMITA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, FINANCE GHC

LEAVE NOTE OF ADVOCATES FOR 25/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024

14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025





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### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">WP(C)/5135/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
	<b>WITH</b>			
2	<a href="#">WP(C)/5138/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
	<b>WITH</b>			
3	<a href="#">WP(C)/5141/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
4	<a href="#">Cont.Cas(C)/520/2024</a> FIXED	BISHNUMAYA DEVI <b>Versus</b> GYANENDRA DEV TRIPATHI AND 3 ORS	MR. R BORA MS R MEDHI	MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT
5	<a href="#">Cont.Cas(C)/573/2024</a>	AMBARISH DAS AND 3 ORS. <b>Versus</b> MEGHA NIDHI DAHAL AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A K AZAD	
6	<a href="#">Cont.Cas(C)/625/2024</a>	RASHIDA KHATUN <b>Versus</b> DIBAKAR NATH	MR. A ALI MR S ISLAM MR. Y ALI	
7	<a href="#">AB/2918/2024</a>	TAYEB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR A ALAM MR M HOQUE	PP, ASSAM
8	<a href="#">WP(C)/3004/2024</a>	SHASHI PRAKASH RAI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H MAZUMDER A KALITA MISS. J GOGOI MR. A KHANDAKAR MR A K RAI	GA, ASSAM
9	<a href="#">WP(C)/4893/2024</a>	HEMKANTA KEMBANG AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM MR M R ADHIKARI DY.S.G.I.

10	<a href="#">WP(C)/5255/2024</a> FIXED	DIGANTA KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S NATH MR P K KALITA	GA, ASSAM MR. B CHAKRAVARTY DY.S.G.I. SC, REVENUE
11	<a href="#">WP(C)/5566/2024</a>	SRI MANOJ KUMAR JAIN <b>Versus</b> THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
12	<a href="#">WP(C)/5627/2024</a>	KAMAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R B SAH MR G KAKOTI MR. P THAKURIA	SC, CO OP GA, ASSAM
13	<a href="#">WP(C)/5831/2024</a> FIXED	HAISUILE RIAME @ HEISULE RIAME <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	SC, REVENUE SC, DIMA HASAO
14	<a href="#">WP(C)/6119/2024</a>	BALJIT SINGH AND ANR <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. N BARUAH MR. R J DAS	SC, GMC
15	<a href="#">WP(C)/6134/2024</a>	MUKTAR ALI <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MD. S Z B AKLAS	SC, CO OP
16	<a href="#">WP(C)/6137/2024</a>	M/S MANGALAM TRADERS <b>Versus</b> THE PUNJAB NATIONAL BANK AND 3 ORS	MR A K MAHESWARI	SC, PNB
17	<a href="#">WP(C)/6146/2024</a>	PURNIMA BONGJANG AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MR. R ALI MS P SARMA MS. P P DAS	SC, REVENUE AND DISASTER MANAGEMENT DEPT
18	<a href="#">WP(C)/6154/2024</a>	M/S BHAGYA KALITA <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. P K GOSWAMI R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, NHAI DY.S.G.I. SC, PWD (NH) SC, FINANCE
<b>- FOR ORDERS -</b>				
19	<a href="#">Co.App./3/2013</a> CAVT. NO. 959/2013 42 NOS. OF LCR ARE KEPT IN THE SECTION	BHABESH CH. BAROOWA <b>Versus</b> D.C.BAROOWA and 6 ORS.		N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY MR. J K GOSWAMI (r-5) D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
20	<a href="#">Cont.Cas(C)/577/2014</a> FIXED	SMTI MUNNI HARIJAN <b>Versus</b> GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MR. B GOGOI MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3) SC, PWD
21	<a href="#">WP(C)/4499/2020</a>	ASHOK DAS <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 6 ORS	MR A C BORBORA MR. P N GOSWAMI MR. M SMITH MR. K P PATHAK MR. N BORPATRAGOHAIN MR. R R Gogoi	MS C MEDHI (R-5,6) GA, ASSAM MR. S NATH (R-5,6) MR D K SARMAH (R-1 TO 3) MR R DHAR (R-5,6) MS. A TALUKDAR (R-1 TO 3) MR D KALITA (R-1 TO 3) SC, I O C

22	<a href="#">WP(C)/3438/2022</a> FIXED	M/S T K ENGINEERING CONSORTIUM PVT LTD <b>Versus</b> NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
23	<a href="#">Cont.Cas(C)/33/2024</a> B/O	SHUKLA MAZUMDAR @ SUKLA MAZUMDER <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR.	MR. R Deka S I AKAND	MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
24	<a href="#">Cont.Cas(C)/414/2024</a> B/O	FAIJUR RAHMAN <b>Versus</b> SUMIT SATTAWAN	MR. R Deka S I AKAND	MR. D NATH O ASSUMI MS. M SHARMA
25	<a href="#">WP(C)/1427/2024</a>	MINA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
26	<b>WITH</b> <a href="#">WP(C)/4598/2023</a>	MINA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MS T J SAHEWALLA	GA, ASSAM MR. J K GOSWAMI MR D J BORO
27	<a href="#">I.A.(Civil)/3357/2024</a> IN Arb.P./36/2024 (D/O) in Arb.P./36/2024	DR ABHINAV JAIN <b>Versus</b> TATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR G ALAM	
28	<a href="#">I.A.(Civil)/3383/2024</a> in WP(C)/7748/2018	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE
	<b>WITH</b> <a href="#">WP(C)/7748/2018</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. A KALITA (SC, INDUSTRIES AND COMMERCE)
29	<a href="#">WP(C)/4072/2024</a> FIXED	RUPENDRAJIT SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MS M BORAH	GA, ASSAM MR. S C BISWAS (R-5) MS A BORAH(R-5) MS. J GHOSH(R-5)
30	<a href="#">WP(C)/4563/2024</a> FIXED	BIMALA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM SC, REVENUE
31	<a href="#">WP(C)/5216/2024</a> FIXED	MD. JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B BURAGOHAIN MD A A HUSSAIN	SC, P AND R.D.
32	<a href="#">WP(C)/5468/2024</a> FIXED	SHUBHASH CHANDRA ROY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, AXIS BANK LTD. DY.S.G.I. SC, INCOME TAX
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
33	<a href="#">WP(C)/2154/2021</a> FIXED	RANJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	GA, ASSAM MR. P S DEKA (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R-2) MS. S CHUTIA (SC, WATER RESOURCE DEPT., R-1,3,4,5) MS. D D BARMAN (ADDL. SR. GOVT. ADV., R-6)
34	<a href="#">WP(C)/3089/2022</a> FIXED	NARA SING SAW ADN 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, BTC

35	<a href="#">Arb.P./13/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1134/2024</a> in Arb.P./13/2024	GAUTAM DAS <b>Versus</b> SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. DITUL DAS (r-1) MR. A K ROY (R-2) MR K K SAHA (r-1)
36	<a href="#">Arb.P./23/2024</a>	GAUTAM DAS <b>Versus</b> SMT. BANDANA DAS AND 2 ORS.	MR. A DHANUKA	
37	<a href="#">Arb.P./28/2024</a>	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. <b>Versus</b> THE ZONAL MANAGER, NPCC AND ANR.	MR A CHOWDHURY MR. N J KHATANIAR	MR. K GOGOI DY.S.G.I.
38	<a href="#">Arb.P./30/2024</a>	NEHA BUILDERS <b>Versus</b> JONALI KALITA	MS N SAIKIA R BARMAN	MR B PATHAK MR. M SHARMAH
39	<a href="#">Arb.P./30/2024</a>	SM INTERIOR PRIVATE LTD <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
39	<a href="#">WP(C)/1037/2024</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/925/2024</a> in WP(C)/1037/2024	KAJALGAON WEEKLY BAZAR COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
40	<a href="#">WP(C)/3946/2024</a> FIXED	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
41	<a href="#">WP(C)/4946/2024</a> FIXED	BRAJEN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M C KALITA MR. B K DAS MS. P DAS	SC, PWD ROAD GA, ASSAM
42	<a href="#">WP(C)/5426/2024</a> FIXED	TAMANNA FERDUSI MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
43	<a href="#">WP(C)/5446/2024</a> FIXED	MOUSHUMI BHATTACHARJEE AND ANR <b>Versus</b> UNION OF INDIA AND ORS	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
44	<a href="#">WP(C)/5446/2024</a> FIXED	DR. MADHURJYA BHATTACHARYYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R SINGHA MS S PATOWARY	GA, ASSAM SC, REVENUE
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
44	<a href="#">Arb.P./2/2023</a> PART-HEARD, IN REV. PET. 48/2024 (D/O)	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS <b>Versus</b> GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)
45	<a href="#">Arb.P./32/2021</a>	M/S EASTERN CARGO MOVERS AND ANR. <b>Versus</b> RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
46	<a href="#">Arb.P./5/2024</a>	KANTI DAS <b>Versus</b> KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS MR. S SAIKIA	MS G DEKA (r-1,2) MS. K KALITA (r-1,2)
47	<a href="#">Arb.P./7/2024</a>	M/S KAMRUP DEVELOPERS PVT. LTD., <b>Versus</b> RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS
48	<a href="#">Arb.P./18/2024</a>	M/S B. B. ELECTRICALS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.

49	<a href="#">Arb.P./19/2024</a>	SMTI SHAMPA GANGULY <b>Versus</b> MS MATRI BHUMI DEVELOPER	MS. S KANUNGOE MS. J CHETTRY	MR. B D KONWAR SR. ADV.(R-1) MR H AGARWAL.(R-1) MR J SINGH.(R-1) MS M ZOMUANPUII.(R-1) MR P DOLEY.(R-1) MS V V THANYU.(R-1) MS S JAIN.(R-1)
50	<a href="#">WP(C)/1572/2024</a> FIXED	JAMINI DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M SAIKIA	SC, PWD ROAD MR. J HANDIQUE MS. S SARMA MS G HAZARIKA GA, ASSAM SC, REVENUE
51	<a href="#">WP(C)/3582/2024</a> FIXED	HAYAT AUTO WORLD <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	MR. A K SAHEWALLA(R-1,2) MR. W SHARMA(R- 1,2) SC, SBI

**BAIL HEARING**

52	<a href="#">AB/1933/2023</a> WITH CASE RECORD(SCANNED COPY)	LAL BAHAR ALI @ LALBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
53	<a href="#">AB/1897/2024</a>	RAJU SHEIKH @ RAJU SK. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 11

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 19]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Cr.)/799/2023</a> AB 2335/2019(D/O), FIXED in AB/2355/2019	MANISH KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR M BASUMATARI (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Tr.P.(C)/101/2024</a>	SANCHITA RANI ROY <b>Versus</b> SUPAM DAS	MR. S D PURKAYASTHA MS S.S.BORA	
2	<a href="#">CRP/126/2024</a>	PURNA ROY <b>Versus</b> SMTI. MADHUMITA BARUA AND 2 ORS	MR. A RAHMAN	
3	<a href="#">CRP(IO)/482/2024</a> CAVT. NO.08512/024,	M/S PRAGJYOTISH HOUSING PRIVATE LTD <b>Versus</b> TRIDEEP NARAYAN DEB AND 4 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	L K BORAH (FOR CAVEATOR)
4	<a href="#">CRP(IO)/484/2024</a>	SMT. RUPANJALI DAS AND 2 ORS <b>Versus</b> SMT. JYOTI DAS AND ANR	MR H K SARMA	
<b>ADMISSION</b>				
5	<a href="#">WP(C)/1990/2021</a> FIXED	MAMTAJ BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
6	<a href="#">CRP/144/2023</a> WITH LCR, FIXED	RADHAKANTA SINHA AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR S BORA	MR. B K DAS SC, NF RLY
7	<a href="#">Test.App./15/2024</a>	SHEFALI DAS AND 3 ORS <b>Versus</b> SANJIB DAS AND 2 ORS	MR. S P SHARMA MS U SHARMA K AHMED MR. A KASHYAP	
8	<a href="#">Mat.App./45/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. N DEKA MR. M GOGOI MR. S BANIKYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3553/2024</a> in Mat.App./45/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. N DEKA MR. M GOGOI MR. S BANIKYA	
9	<a href="#">MFA/60/2024</a>	PHULESWARI CHUTIA AND 4 ORS <b>Versus</b> THE UNION OF INDIA	MS N RAFIQUE MR. S SUTRADHAR J.P. BARUAH	
10	<a href="#">RFA/67/2024</a>	MONDIRA SARMAH <b>Versus</b> SUMALA SAIKIA AND 2 ORS	MR R SENSUA M. A. OASIS G KAUSHIK R A LAHKAR	



11	<a href="#">RFA/68/2024</a>	ASSAM PRADESH CONGRESS COMMITTEE AND ANR <b>Versus</b> KARIM UDDIN BARBHUIYA	MR A W AMAN MR SARFRAZ NAWAZ MR G BHARADWAJ MD F FARIDI	
12	<a href="#">FAO/85/2024</a>	RATHINDRA KUMAR SEN AND ORS <b>Versus</b> BISWAJIT SEN	MR. S C KEYAL MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	
13	<a href="#">MACApp./604/2024</a>	BHARATI BAISHYA <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND ANR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	
14	<a href="#">WP(C)/1418/2024</a> FIXED	NIZARA THAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
15	<a href="#">WP(C)/1723/2024</a> FIXED	RABI CHANDRA SEAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
16	<a href="#">WP(C)/2000/2024</a> FIXED	MOFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR J. E. SARKAR	SC, ELEM. EDU GA, ASSAM
17	<a href="#">WP(C)/4731/2024</a> FIXED	PAUBAMLEING JEME AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE MS. D L DEKA MR U GHOSH MAUSAM NATH	SC, ELEM. EDU SC, N C HILLS
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
18	<a href="#">RSA/217/2024</a>	ANANTA LAHKAR <b>Versus</b> DEBEN DAS	MR. N K KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3585/2024</a> <b>in</b> RSA/217/2024	ANANTA LAHKAR <b>Versus</b> DEBEN DAS	MR. N K KALITA	
19	<a href="#">RSA/218/2024</a>	ANANTA LAHKAR <b>Versus</b> DEBEN DAS	MR. N K KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3586/2024</a> <b>in</b> RSA/218/2024	ANANTA LAHKAR <b>Versus</b> DEBEN DAS	MR. N K KALITA	
20	<a href="#">RSA/219/2024</a>	ABU BAKKAR SIDDIQUE <b>Versus</b> SAIFUL ISLAM AND 2 ORS	MR. J AHMED MS A HUSSAIN R BEGUM	
<b>ORDERS</b>				
21	<a href="#">MACApp./241/2020</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA	MR. R GOSWAMI (R-5) MR. A K SAHEWALLA (R-1) MS. P BORTHAKUR (R-5) MR. W SHARMA (R-4) MR D GOSWAMI (R-1) MR P GOGOI (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1694/2020</a> <b>in</b> MACApp./241/2020	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MINTU BORMAN AND 4 ORS.	MR. S K GOSWAMI MS P SARMA	
22	<a href="#">MACApp./870/2022</a> CAVT. NO.12542/022, WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> MAFIJUL ISLAM AND ORS.	MR. R C PAUL	K U AHMED FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3820/2022</a> <b>in</b> MACApp./870/2022	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> MAFIJUL ISLAM AND ORS.	MR. R C PAUL	K U AHMED FOR CAVEATOR

23	<b>WITH</b> <a href="#">MACApp./863/2022</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MD. LALMIYAN AND ORS.	MR. R C PAUL	K U AHMED MS P SARMA MS N HASAN
24	<a href="#">I.A.(Civil)/3328/2022</a> in RSA/194/2018 (D/O), B/O in RSA/194/2018	SRI MRIDUL DEKA <b>Versus</b> SMT SUKHILA DEKA AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. B J GHOSH (R-1,2) MR. DILIP DEY (R-1,2)
25	<a href="#">FAO/43/2024</a>	SUBIR CHAKRABORTY <b>Versus</b> PRADIP SINGH	MR B KAUSHIK MR. S HAZARIKA S ACHUMI	MRS. K DEVI MR. J KALITA MS S A KHALIFA
	<b>WITH</b> <a href="#">I.A.(Civil)/1734/2024</a> in FAO/43/2024	SUBIR CHAKRABORTY <b>Versus</b> PRADIP SINGH	MR B KAUSHIK MR. S HAZARIKA S ACHUMI	
26	<a href="#">CRP(IO)/129/2024</a> FIXED	SUNANDA RAM CHOUDHURY <b>Versus</b> HEMEN PRASAD DUTTA	MRS A SAIKIA MS. U SAUD	MR. S B PRASAD
27	<a href="#">CRP(IO)/196/2024</a>	TROILUKYA GOHAIN BARUAH <b>Versus</b> MOHINI GOHAIN BARUAH AND 2 ORS	MR. S SHARMA MR P DEKA	MR. S D PURKAYASTHA(R-1) MR. A K GUPTA(R-2,3) MR. R S MISHRA(R-2,3) MS S.S.BORA(R-1)
28	<a href="#">I.A.(Civil)/2444/2024</a> FIXED in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	<b>WITH</b> <a href="#">RFA/52/2024</a>	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2963/2024</a> in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA	MR. N ALAM
29	<a href="#">I.A.(Civil)/2992/2024</a> WITH LCR, B/O in RSA/86/2024	SAFIQUR RAHMAN MAZARBHUIYA <b>Versus</b> ON THE DEATH OF MD. JAMIR UDDIN, HIS LEGAL HEIRS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. A H ALAMGIR DY.S.G.I. MR. M AHMED SC, REVENUE
	<b>WITH</b> <a href="#">RSA/86/2024</a>	SAFIQUR RAHMAN MAZARBHUIYA <b>Versus</b> FARAS UDDIN AND 10 ORS	MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. A H ALAMGIR (r-1 TO 4) MR. C K S BARUAH(CGC) MR. A S TAPADER (R-6) MR M AHMED (R-6) DY.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1610/2024</a> in RSA/86/2024	SAFIQUR RAHMAN MAZARBHUIYA <b>Versus</b> FARAS UDDIN AND 10 ORS	MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. C K S BARUAH (UNION OF INDIA) DY.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3192/2024</a> in RSA/86/2024	FARAS UDDIN AND ORS <b>Versus</b> SAFIQUR RAHMAN MAZARBHUIYA AND ANR E	MR. A H ALAMGIR	MR S DASGUPTA

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/3583/2024</a>  in RSA/86/2024</p>	<p>SAFIQUR RAHMAN MAZARBHUIYA  <b>Versus</b>  ON THE DEATH OF JAMIR UDDIN</p>	<p>MS.SHOMA DASGUPTA  MS SUPRIYA DASGUPTA</p>	<p>GA, ASSAM  MR. A H ALAMGIR  DY.S.G.I.  SC, REVENUE  MR. M AHMED  MR. A ACHARYA</p>
30	<p><a href="#">I.A.(Civil)/3199/2024</a>  WITH LCR, B/O  in MACApp./374/2023</p>	<p>MOSTT. NURJAHAN BEWA AND ORS  <b>Versus</b>  THE NEW INDIA ASSURANCE CO. LTD.  AND 2 ORS</p>	<p>MR. I A TALUKDAR</p>	<p>MR. A ACHARYA</p>
	<p><b>WITH</b>  <a href="#">MACApp./374/2023</a></p>	<p>THE NEW INDIA ASSURANCE CO. LTD.  <b>Versus</b>  MOSTT. NURJAHAN BEWA AND 7 ORS</p>	<p>MRS B ACHARYA  MR. A ACHARYA</p>	<p>MR. I A TALUKDAR(R1,2)</p>
31	<p><a href="#">I.A.(Civil)/3495/2024</a>  in Review.Pet./13339/2024</p>	<p>THE SCHOOL MANAGEMENT AND  DEVELOPMENT COMMITTEE (SMDC)  <b>Versus</b>  THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. A K SARMA  MR H J TAMULI  MR D KALITA</p>	<p>SC, AG (A AND E)  GA, ASSAM  SC, SEC. EDU.</p>
	<p><b>WITH</b>  <a href="#">Review.Pet./13339/2024</a>  (Filing Number)</p>	<p>THE SCHOOL MANAGEMENT AND  DEVELOPMENT COMMITTEE (SMDC)  <b>Versus</b>  THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D KALITA</p>	
32	<p><a href="#">I.A.(Civil)/3576/2024</a>  in FAO/11865/2024</p>	<p>MUSLIM ALI  <b>Versus</b>  BRAHMAPUTRA INFRASTRUCTURE LTD  AND ANR</p>	<p>MR H K SARMA</p>	
	<p><b>WITH</b>  <a href="#">FAO/11865/2024</a>  (Filing Number)</p>	<p>MUSLIM ALI  <b>Versus</b>  BRAHMAPUTRA INFRASTRUCTURE LTD  AND ANR</p>	<p>MR H K SARMA</p>	
33	<p><a href="#">I.A.(Civil)/3577/2024</a>  in MACApp./13580/2024</p>	<p>SURAJIT SINHA AND 2 ORS  <b>Versus</b>  THE BAJAJ ALLIANZ GENERAL  INSURANCE CO LTD AND 2 ORS</p>	<p>MRS R BEGUM  MS. S B CHOUDHURY</p>	
	<p><b>WITH</b>  <a href="#">MACApp./13580/2024</a>  (Filing Number)</p>	<p>SURAJIT SINHA AND 2 ORS  <b>Versus</b>  THE BAJAJ ALLIANZ GENERAL  INSURANCE CO LTD AND 2 ORS</p>	<p>MRS R BEGUM</p>	
		<b>HEARING</b>		
34	<p><a href="#">RSA/85/2014</a>  WITH LCR, FIXED</p>	<p>NRIPENDRA CH. TALUKDAR  <b>Versus</b>  MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGHAIN  MS.M SARMAH  MR.B GOGOI  MR.P GOHAIN  MR.Z AHMED  MR.K BORAH  MS.M BHUYAN</p>	<p>GA, ASSAM  MS.L SRIVASTAV  MR.A H MULLA  MR.H L MAURYA</p>
	<p><b>WITH</b>  <a href="#">MC/765/2014</a>  in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR  <b>Versus</b>  MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGHAIN  MS.M SARMAH  MR.B GOGOI  MR.P GOHAIN  MR.Z AHMED  MS.M BHUYAN</p>	
	<p><b>WITH</b>  <a href="#">MC/766/2014</a>  in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR  <b>Versus</b>  MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGHAIN  MS.M SARMAH  MR.B GOGOI  MR.P GOHAIN  MR.Z AHMED  MS.M BHUYAN</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/3179/2022</a>  in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR  <b>Versus</b>  MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS D BORGHAIN  MS.M SARMAH  MR.P GOHAIN  MR.K BORAH  MS.M BHUYAN</p>	<p>MR. H L MAURYA</p>

**WITH**  
[I.A.\(Civil\)/1659/2023](#)  
in RSA/85/2014

NRIPENDRA CH. TALUKDAR  
**Versus**  
MANIK CH. TALUKDAR AND 2 ORS.

MS D BORGHAIN  
MR. P GOHAIN  
MS. M SARMAH

GA, ASSAM  
MR. H L MAURYA

**WITH**  
[I.A.\(Civil\)/1660/2023](#)  
in RSA/85/2014

NRIPENDRA CH. TALUKDAR  
**Versus**  
MANIK CH. TALUKDAR AND 2 ORS.

MS D BORGHAIN  
MR. P GOHAIN  
MS. M SARMAH

GA, ASSAM  
MR. H L MAURYA

**WITH**  
[I.A.\(Civil\)/1661/2023](#)  
in RSA/85/2014

NRIPENDRA CH. TALUKDAR  
**Versus**  
MANIK CH. TALUKDAR AND 2 ORS.

MS D BORGHAIN  
MR. P GOHAIN  
MS. M SARMAH

GA, ASSAM  
MR. H L MAURYA

**STAY MATTERS**

35 [CRP\(IO\)/25/2022](#)  
WITH LCR, B/O

BHASKAR DEB AND ANR  
**Versus**  
GANGESH DAS AND ORS.

MR. S D PURKAYASTHA  
MS. S PHUKAN

MS. T SOM (R-  
2.1,2.2,2.3,2.4)  
MR H DAS (R-  
2.1,2.2,2.3,2.4)  
MS. L ISLAM (R-  
2.1,2.2,2.3,2.4)

36 [CRP\(IO\)/278/2024](#)

SARITA DEVI SARAF @ SABITA DEVI  
SARAF  
**Versus**  
SHREE BISHNU CARRIER AND 5 ORS

MR SISHIR DUTTA  
MR S KHOUND  
MR D J MEDHI

GA, ASSAM  
MR. R K AGARWALA(R-4)  
MS. D KALITA(R-4)  
MR H BETALA (R-4)

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
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18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,25th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/7063/2017</a>	ALTAF HUSSAIN BARBHUIYA and 8 ORS <b>Versus</b> THE STATE ELECTION COMMISSION and 9 ORS	MR. J U N M LASKAR MR. A M BARBHUIYA MS. A AHMED	MR S DUTTA (R10) MS. N MODI (R10) GA, ASSAM MR. S DUTTA (R10) MS. D DUTTA (R10) SC, ELECTION COMMISSION.
2	<a href="#">WP(C)/8084/2017</a>	MOYNUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	GA, ASSAM
3	<a href="#">WP(C)/6104/2023</a> WITH OFFICE NOTE, FIXED	RAHAMAT ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. I HUSSAIN H M S ELAHI	SC, P AND R.D. GA, ASSAM
<b>ADMISSION</b>				
4	<a href="#">WP(C)/3870/2016</a> PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p-3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P-1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
5	<a href="#">WP(C)/3943/2022</a> PART-HEARD, FIXED	SMT. ARCHANA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
6	<a href="#">WP(C)/1396/2017</a> FIXED	KHANINDRA NATH DAS and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR J DAS (SC, REVENUE DEPT.)

7	<a href="#">WP(C)/1008/2018</a> FIXED	BISHNUMAYA KAFLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAR, SC,ELEMENTARY EDUCATION DEPT. MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE  SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT
8	<a href="#">WP(C)/7631/2018</a>	RAKESH KUMAR SURANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/1133/2019</a>	NANTU DEY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. B K DAS	GA, ASSAM MS D BORGOHAIN (R-10) MR. P GOHAIN (R-10) MS. K BARUAH (R-10) MS. M SARMAH (R-10)
10	<a href="#">WP(C)/8434/2019</a>	KHANDAKAR ABU SHAMIM ABBAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC, PWD
11	<a href="#">WP(C)/321/2020</a>	MADHURJYYA GOGOI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM MR. DEBABRAT CHUTIA ASSTT.S.G.I.
12	<a href="#">WP(C)/351/2020</a>	SARASWATI BALA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M BARMAN MR A DAS	GA, ASSAM
13	<a href="#">WP(C)/446/2020</a>	RENUBALA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED SC. REVENUE	GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT.
14	<a href="#">WP(C)/921/2020</a>	ABDUL RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A K AZAD MS. P PHUKAN	GA, ASSAM MR. N DEKA MR. M GOGOI ASSTT.S.G.I. SC, I O C
15	<a href="#">WP(C)/1318/2020</a>	BANTI SUTRADHAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR H BURAGOHAIN MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR R DHAR, SC, WPT & BC
16	<a href="#">WP(C)/2750/2021</a>	BIJAY SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG) MS D K DOLEY	GA, ASSAM
17	<a href="#">WP(C)/2925/2022</a> FIXED	MD. ANAM ALI MULLAH AND 133 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/4976/2022</a>	M/S CACHAR ALLOYS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
19	<a href="#">WP(C)/1665/2023</a>	M/S HIMALAYAN DISTILLERY PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM SC, EXCISE DEPTT.
20	<a href="#">WP(C)/1812/2023</a>	MANOJ PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S HOQUE MR. T UDDIN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
21	<a href="#">WP(C)/1861/2023</a>	ELIAS ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
22	<a href="#">WP(C)/3367/2023</a> CAVT. NO.02412/023,	OIL INDIA LTD., <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	GA, ASSAM R SARMAH MR J BORAH FOR CAVEATOR SC, REVENUE

23	<a href="#">WP(C)/3450/2023</a>	M/S POWER GRID CORPN. OF INDIA LTD. <b>Versus</b> ON THE DEATH OF ABDUL KHALIQUE	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR F U BARBHUIYA (R-1.1, 1.2) MS S DAS (R-1.1, 1.2)
24	<a href="#">WP(C)/4091/2023</a>	DILIP KUMAR THAKURIA <b>Versus</b> THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 7 ORS	MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	GA, ASSAM SC, G M D A
25	<a href="#">WP(C)/5445/2023</a>	SAHADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
26	<a href="#">WP(C)/7386/2023</a>	SMTI. PARUL ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, APDCL
27	<a href="#">WP(C)/7414/2023</a>	RAJOSHREE BHUYAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
28	<a href="#">WP(C)/901/2024</a>	ABDUL BACHIT <b>Versus</b> THE GOVT OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PWD SC, NRHM SC, HEALTH SC, FINANCE
29	<a href="#">WP(C)/978/2024</a>	GODREJ AND BOYCE MFG CO. LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
30	<a href="#">WP(C)/1013/2024</a>	GODREJ AND BOYCE MFG CO. LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
31	<a href="#">WP(C)/1263/2024</a> FIXED	MD ISMAIL HUSSAIN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3580/2024</a> <b>in</b> <a href="#">WP(C)/1263/2024</a>	MD ISMAIL HUSSAIN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MS L RONGPIPI	GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/1371/2024</a>	SABIRAM KHAKHLARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S BORA MR. P BORAH	SC, IRRIGATION SC, FINANCE
33	<a href="#">WP(C)/1506/2024</a> CAVT. NO.01482/024,	MD ABDUL HASIB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	SC, CO OP GA, ASSAM MR. B SHARMA MR. H DAS FOR CAVEATOR
34	<a href="#">WP(C)/1918/2024</a> B/O	M/S ASSAM AUTO SPARES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A NATH DR ANKIT TODI MS. R JUGLI	SC, FINANCE AND TAXATION
35	<a href="#">WP(C)/1923/2024</a> B/O	SUKALYAN DEY <b>Versus</b> THE PRINCIPAL COMMISSIONER OF INCOME TAX, GUWAHATI-1 AND 2 ORS.	MR A NATH MR. D DUTTA	SC, INCOME TAX
36	<a href="#">WP(C)/1930/2024</a>	AHSANUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM
37	<a href="#">WP(C)/2973/2024</a>	RAMJAN ALI AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS A HUSSAIN S AHMED	GA, ASSAM MR A SHARMA(R-5) SC, P H E
38	<a href="#">WP(C)/3325/2024</a>	BINA MODOKKURI @ SMTI BINA MADAKAKURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. K D SARMA	GA, ASSAM SC, APDCL
39	<a href="#">WP(C)/3329/2024</a>	SAI TRADE AND AGENCIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
40	<a href="#">WP(C)/3332/2024</a>	M/S S.S ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY(CGC) DY.S.G.I.

41	<a href="#">WP(C)/3427/2024</a> FIXED	MAINUL ALI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
42	<a href="#">WP(C)/3654/2024</a>	M/S SHAMSHUN TEA INDUSTRIES PRIVATE LIMITED <b>Versus</b> THE CHAIRMAN AND MANAGING DIRECTOR, OIL INDIA LTD AND 4 ORS	MS M HAZARIKA MS. S NEWAR	GA, ASSAM MS S DAS (R-5) SC, OIL
43	<a href="#">WP(C)/4586/2024</a> FIXED	RAKIBUL HUSSAIN <b>Versus</b> THE HONBLE SPEAKER AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. A K BHUYAN (R-3) MS. B BHUYAN (R-3) MS. B BHUYAN (R-3) MR S BORTHAKUR(R-4) MR. M DAS(R-3) MS. N CHOUDHURY(R-3) MR. A KHOUND(R-3) MS B BORA(R-3) MR. J ABBAS (R-4) MR A SHARMA(R-3) MR A TALUKDAR(R-3) MR J DAS(R-3) I HOQUE(R-4) MS. H G DAS(R-4)

**ORDERS**

44	<a href="#">WP(C)/6422/2019</a>	CHANDRA KUMARI SURKI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MR H K GOGOI MR. S P UPADHYAYA	GA, ASSAM MR. A PHUKAN,SC,GAD
45	<a href="#">Cont.Cas(C)/536/2022</a>	KAMAL KALITA <b>Versus</b> BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. P N GOSWAMI SC, P H E
46	<a href="#">WP(C)/5777/2023</a>	INDIRA RONGPHARPI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, REVENUE SC, K A A C
47	<a href="#">WP(C)/7370/2023</a> B/O	ON THE DEATH OF MD KADDUS ALI HIS SON NAMELY ABDUL MALEK AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 62 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM MR. S SUR	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ MR. D. BORAH SC, REVENUE
48	<b>WITH</b> <a href="#">WP(C)/3550/2020</a>	AKABBAR ALI AND 58 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
49	<a href="#">Review.Pet./64/2024</a> IN WP(C)/2789/2019 (D/O)	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> NAVIN KUMAR GOENKA AND 3 ORS.	MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT	MR R CHAKRAVORTY (R- 1,2,3,4) S RABHA(R-1,2,3,4)
50	<a href="#">Cont.Cas(C)/358/2024</a>	SK. REAZ UDDIN <b>Versus</b> SMTI. GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. R R Gogoi SC, P H E
51	<a href="#">WP(C)/3096/2024</a>	RAJA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE



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18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3566/2024</a>	BISWANATH ROY AND ANR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR KUTUB ALI DR. D J DEKA	SC, CBI
<b>MOTION</b>				
2	<a href="#">Crl.Rev.P./419/2024</a>	TILAK DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ALAM R K MR. A RAHMAN MS M MALIK	PP, ASSAM
3	<a href="#">Crl.Rev.P./471/2024</a>	BINAPANI KALITA <b>Versus</b> RAKLTIM TARPAN HAZARIKA	MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	
	<b>WITH</b> <a href="#">I.A.(Crl.)/1135/2024</a> in Crl.Rev.P./471/2024	BINAPANI KALITA <b>Versus</b> RAKLTIM TARPAN HAZARIKA	MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	
4	<a href="#">Crl.Rev.P./472/2024</a>	BIKASH CHANDRA DAS <b>Versus</b> BHAITI DAS AND ANR	MR. B J MUKHERJEE MS R SAHA A SAHA	PP, ASSAM
5	<a href="#">Crl.Rev.P./473/2024</a>	KARISHMA SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
6	<a href="#">Crl.Pet./799/2024</a> B/O	SUBASH KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
7	<a href="#">Crl.Pet./1089/2024</a> FIXED	MD. FARID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
8	<a href="#">Crl.Pet./1382/2024</a> B/O	TAPASH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	N SARMAH MR. N ISLAM	PP, ASSAM
9	<a href="#">Crl.Pet./1411/2024</a>	JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM

10	<a href="#">Crl.Pet./1412/2024</a>	BIJAN KRISHNA PAUL <b>Versus</b> CENTRAL BUREAU INVESTIGATION	MR D NANDI MR. M KALITA B U LASKAR	SC, CBI
11	<a href="#">Crl.Pet./1413/2024</a>	TECHI GODUM TARA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K DEORI	PP, ASSAM
12	<a href="#">Crl.Pet./1414/2024</a>	HRIDAY RAJKHOWA <b>Versus</b> PRATUL DEKA AND 3 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	
13	<a href="#">Crl.Pet./1415/2024</a>	THE STATE OF ASSAM <b>Versus</b> SUKANYA BORA	SPECIAL PP, VIGILANCE	
14	<a href="#">Crl.Pet./1417/2024</a>	SAMPU TALUKDAR <b>Versus</b> INCOME TAX DEPARTMENT INCOME TAX OFFICER,TINSUKIA	MS. P DUTTA MR. S J SARMAH	SC, INCOME TAX
15	<a href="#">Crl.Pet./1418/2024</a> B/O	SANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D BORAH MR. R DOWARAH	PP, ASSAM
16	<a href="#">Crl.Pet./1419/2024</a>	SURESH AGARWAL <b>Versus</b> BHANJANLAL SHARMA	MR. T R SARMA	
<b>ADMISSION</b>				
17	<a href="#">Crl.Pet./339/2022</a> WITH LCR 1 FILE	ON THE DEATH OF AFZAL HUSSAIN HIS LEGAL HEIRS <b>Versus</b> INTAZ ALI	MR. A MOBARAQUE MR. M K SHARMA	MR. M C KALITA MR. M ALI
18	<a href="#">Crl.Pet./552/2022</a> WITH LCR, FIXED	MOYUN UDDIN LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
19	<a href="#">Crl.Pet./1265/2022</a> WITH LCR 1 FILE(SCANNED COPY)	SANDEEP KUMAR <b>Versus</b> THE UNION OF INDIA	MR. I CHOUDHURY R L CHUTIA MS K BORAH	SC, DRI
20	<a href="#">Crl.Pet./1040/2023</a> WITH LCR 5 FILES(SCANNED COPY), B/O	SAMSUL HOQUE AND GABBAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
21	<a href="#">Crl.Pet./1067/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SWARUP CHANGKAKOTY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R PHUKAN	MR. S R GOGOI(R-2) MS B DUTTA(R-2) MR. C SARMAH(R-2) J SAIKIA (R-2) PP, ASSAM
22	<a href="#">Crl.Pet./169/2024</a> WITH LCR 1 FILE(SCANNED COPY)	RINTU KUMAR BORAH AND 2 ORS <b>Versus</b> JENU BORAH	MR. S K TALUKDAR MS. S T BOKTH MS. B. BANIA	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY
23	<a href="#">Crl.Pet./505/2024</a> FIXED	DR. MONGVE KRO AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ MD F FARIDI	MR B P BORAH(R-2) MR P J DUTTA(R-2) MR R S RONGHANG(R-2) PP, ASSAM
24	<a href="#">Crl.Pet./794/2024</a> WITH LCR 4 FILES(SCANNED COPY), B/O <b>WITH</b> <a href="#">I.A.(Crl.)/915/2024</a> <b>in</b> Crl.Pet./794/2024	SMT. JHILIK GHOSH AND ANR <b>Versus</b> UNION OF INDIA	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI
25	<a href="#">Crl.Pet./1107/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SMT. JHILIK GHOSH AND ANR <b>Versus</b> UNION OF INDIA,	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI
25	<a href="#">Crl.Pet./1107/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAMINUL AKTAR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR J ISLAM (R-2) MR M ROHMAN(R-2) S ISLAM(R-2) PP, ASSAM
26	<a href="#">Crl.Pet./1310/2024</a>	KHULAKPAM MUHASHINA <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM

**BAIL HEARING (BA)**

27	<a href="#">Bail Appln./1347/2024</a> WITH CASE RECORD(SCANNED COPY)	TAFAJUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
28	<a href="#">Bail Appln./2661/2024</a> WITH CASE RECORD(SCANNED COPY)	SAHIDUL ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
29	<a href="#">Bail Appln./2791/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	MISTAL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
30	<a href="#">Bail Appln./2848/2024</a>	MOINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
31	<a href="#">Bail Appln./3055/2024</a> WITH CASE RECORD(SCANNED COPY)	ADRISH KHAN <b>Versus</b> UNION OF INDIA,	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	SC, NCB
32	<a href="#">Bail Appln./3124/2024</a>	SRI HAKIM MONDAL <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
33	<a href="#">Bail Appln./3253/2024</a> WITH CASE RECORD(SCANNED COPY)	PIKLU MAJUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. K KALITA MR. S CHOWDHURY MS G SWAMI	PP, ASSAM
34	<a href="#">Bail Appln./3362/2024</a> WITH CASE RECORD(SCANNED COPY)	THIYAGARAJAN M <b>Versus</b> UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB

**BAIL HEARING**

35	<a href="#">AB/1221/2024</a> WITH CASE RECORD(SCANNED COPY)	SULTAN HUSSAIN @ SULTAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. B HALDAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
36	<a href="#">AB/1661/2024</a> FIXED	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
37	<a href="#">AB/1978/2024</a> WITH SCANNED COPY OF CASE RECORD.	NUR HUSSAIN @ NUR HUSSAIN SK. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	MR R A AHMED (R-2) PP, ASSAM
38	<a href="#">AB/1984/2024</a> WITH CASE RECORD(SCANNED COPY)	NUR ALAM MONDAL@ NUR ALOM MANDAL, <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. R ISLAM (R-2) PP, ASSAM
39	<a href="#">AB/2619/2024</a> FIXED	SHAHINUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MS S AHMED	PP, ASSAM
40	<a href="#">AB/2735/2024</a>	JITEN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
41	<a href="#">AB/2773/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAHUL AMIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ALAM R K MR. A RAHMAN	MR. M MONDAL (R-2) PP, ASSAM
42	<a href="#">AB/3011/2024</a> FIXED	SAJARUL HAQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM

**ORDERS**

43	<a href="#">Crl.A./477/2023</a> WITH LCR 4 FILES	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	MR A N AHMED(R-2) PP, ASSAM
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	<b>WITH</b> <a href="#">I.A.(CrI.)/1267/2023</a> <b>in</b> CrI.A./477/2023	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	PP, ASSAM
44	<a href="#">I.A.(CrI.)/103/2024</a> WITH OFFICE NOTE <b>in</b> CrI.A./624/2024 <b>WITH</b> <a href="#">CrI.A./624/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(CrI.)/626/2024</a> (Filing Number)	DHIREN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR  DHIREN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR B  DHIREN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR B	MR. B K DAS MS. P DAS  MR. B K DAS  MR. B K DAS	A SAUD (r-2) MR T PAUL (r-2) PP, ASSAM
45	<a href="#">I.A.(CrI.)/347/2024</a> WITH LCR SIX FILES. FIXED. <b>in</b> CrI.A./106/2024 <b>WITH</b> <a href="#">CrI.A./106/2024</a>	SHYAM LAKHUWAR @ PAGLU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.  SHYAM LAKHUWAR @ PAGLU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN  MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM  MR SUBHRAJIT SAIKIA(R-2) PP, ASSAM
46	<a href="#">I.A.(CrI.)/1011/2024</a> BA 2052/2024(D/O), WITH CASE RECORD(SCANNED COPY) <b>in</b> Bail Appln./2052/2024	DURYODHAN YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. D CHAUHAN	PP, ASSAM
47	<a href="#">I.A.(CrI.)/1139/2024</a> <b>in</b> CrI.Rev.P./10640/2024 <b>WITH</b> <a href="#">CrI.Rev.P./10640/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(CrI.)/10642/2024</a> (Filing Number)	LAKHYAJIT BHUYAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.  LAKHYAJIT BHUYAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR (B)  LAKHYAJIT BHUYAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S GOGOI MS G GOGOI MS A GOGOI  MR S GOGOI  MR S GOGOI	PP, ASSAM
<b>HEARING</b>				
48	<a href="#">CrI.Pet./348/2012</a> FIXED	UDAY SANKAR SENAPATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
49	<a href="#">CrI.A./324/2022</a> <u>2 Y 1 M 9 D</u> :WITH LCR 4 FILES, FIXED	JAGADISH PASOWAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM
50	<a href="#">CrI.Rev.P./502/2022</a> WITH LCR 5 FILES, B/O <b>WITH</b> <a href="#">I.A.(CrI.)/607/2022</a> <b>in</b> CrI.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR  ANJAN NATH @ ANJAN KR NATH <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH  MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R-2) PP, ASSAM  PP, ASSAM
51	<a href="#">CrI.Pet./1058/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL MALEK AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,25th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2157/2023</a> PART-HEARD, FIXED	BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM MR. S S ROY SC, REVENUE
<b>ORDERS</b>				
2	<a href="#">Crl.Rev.P./265/2012</a> WITH LCR 3 FILES, FIXED	GULUK KATHAR <b>Versus</b> STATE OF ASSAM	MR.M BISWAS MR.B HALDAR MR.S SARKAR MR.M BASUMATARY	PP, ASSAM
3	<a href="#">Crl.Rev.P./159/2015</a> WITH LCR 1 FILE	JADUMONI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.M SHARMA MR.N P DUWARAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.M.C./271/2015</a> <b>in</b> Crl.Rev.P./159/2015	JADUMONI DAS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.N P DUWARAH MR.M SHARMA	PP, ASSAM
<b>QUASHMENT</b>				
4	<a href="#">Crl.Pet./614/2013</a> FIXED	AKON BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS PP, ASSAM MR.L K BORAH

5	<a href="#">Crl.Pet./902/2013</a>	CHIRANJIB SARMA and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.H R KHAN MR.N H MAZARBHUYAN MR.N ISLAM MR.D K DEKA MS.P AHMED MS.J KALITA	PP, ASSAM
6	<a href="#">Crl.Pet./345/2015</a>	RAVI PRAKASH PINCHA and ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MR.A CHOUDHURY MR.R ALI MR.PK DAS, NJ DAS	MR.P J SAIKIA (R-2) MR.R S MISHRA(R-2) PP, ASSAM
7	<a href="#">Crl.Pet./808/2015</a> WITH LCR 7 FILES	SUJIT DHAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	PP, ASSAM
8	<a href="#">Crl.Pet./994/2015</a> WITH LCR 1 FILE	MD. ABDUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MS.T SOM MR.H DAS	MR.G DAS(R-2&3) PP, ASSAM MR.A S AHMED(R-2&3)
9	<a href="#">Crl.Pet./55/2016</a> WITH LCR 1 FILE	MANOJ KUMAR DAS @ RANOJ DAS and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR.K K DEY(R-2) MRV K BAROOAHR-2 PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/293/2016</a> <b>in</b> <a href="#">Crl.Pet./55/2016</a>	MANOJ KUMAR DAS @ RANOJ DAS and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR.K K DEY(R-2) MRV K BAROOAH(R-2) PP, ASSAM
10	<a href="#">Crl.Pet./68/2016</a> WITH LCR 2 FILES	SRI JITUL DOWERAH <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.K BARUAH MS.M KECHII MR.P BORDOLOI	PP, ASSAM
11	<a href="#">Crl.Pet./222/2016</a> WITH LCR 1 FILE(SCANNED COPY)	HIRANYA BORA and ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.M SARANIAR-2 MR.S U AHMED(R-2) MS.SUSENTETLA(R-2) PP, ASSAM(R-2)
12	<a href="#">Crl.Pet./502/2016</a> WITH LCR(SCANNED COPY)	NANDA DULAL SARKAR <b>Versus</b> THE STATE OF ASSAM and4 ORS.	MR.N D SARKAR PETITIONER IN PERSON	MS.B DAS(R-5) PP, ASSAM MR.A MUNIRR-4 MR.P K MUNIR(R-4)
13	<a href="#">Crl.Pet./631/2016</a>	BAJRANG LAL AGARWAL and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.P J SAIKIA (R-2) MR.A K GUPTA R-2 MR. J DEKA PP, ASSAM
14	<a href="#">Crl.Pet./680/2016</a>	HITESWAR KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	MRJ C BORAHR-2 PP, ASSAM
15	<a href="#">Crl.Pet./799/2016</a>	TAJ UDDIN LASKAR and 2 ORS <b>Versus</b> ABDUL AHAD CHOUDHURY and ANR.	MRS.U BARUA DR.B AHMED MR.N DHAR MS.S DASGUPTA	MRP GOGOI(R-1) PP, ASSAM MR.S BORTHAKURR-1
<b>HEARING</b>				
16	<a href="#">Crl.Rev.P./56/2013</a> WITH LCR 3 FILES, FIXED	GIRISH KUMAR BANIAH <b>Versus</b> THE STATE OF ASSAM	MR.S SARMA MR.R HAZARIKA MR.J ROY MS.P BORAH	PP, ASSAM
17	<a href="#">Crl.A./236/2013</a> WITH LCR 1 BUNDLE, FIXED	TILESWAR DUTTA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI	SC, CBI
	<b>WITH</b> <a href="#">Crl.A./204/2013</a>	UPENDREA NATH GOGOI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	SC, CBI
	<b>WITH</b> <a href="#">Crl.A./214/2013</a>	ABEDUR RAHMAN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MS.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI



20	<b>WITH</b> <a href="#">Crl.A./229/2013</a>	JITEN HAZARIKA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MS.R BEGUM MR.P KATAKEY	SC, CBI
21	<a href="#">Crl.Pet./175/2014</a> WITH LCR 1 FILE, FIXED	AMALENDU DAS GUPTA and 10 ORS <b>Versus</b> ABDUL HAQUE and ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MD.ASLAM	DR.B AHMED MRK UDDIN MR.S R BARBHUIYA MR.A B T HAQUE PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,25th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3557/2024</a>	MD JONAB ALI @ JANAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
2	<a href="#">Bail Appln./3561/2024</a>	KURBAN ALI <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
3	<a href="#">Bail Appln./3563/2024</a>	DIPANKAR DEKA @ RAJDEEP DEKA, <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUÉ MS M BORA	PP, ASSAM
4	<a href="#">Bail Appln./3570/2024</a>	SRI ANGSUMAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Pet./1111/2024</a> FIXED	TH. PEASEROSE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
6	<a href="#">Crl.Pet./1269/2024</a>	KANKANJYOTI KAUSHIK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	<a href="#">AB/2763/2024</a> FIXED	DIPJYOTI BORUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
8	<a href="#">AB/2812/2024</a>	MAHBUBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM A R MONDAL	PP, ASSAM
9	<a href="#">AB/3069/2024</a>	AFJAL HUSSAIN LASKAR @ ABJUR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
10	<a href="#">AB/3073/2024</a>	FARIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
11	<a href="#">AB/3074/2024</a>	SAGAR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA	PP, ASSAM
12	<a href="#">AB/3075/2024</a>	GIAS UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM

13	<a href="#">AB/3076/2024</a>	SAIJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
14	<a href="#">Bail Appln./2109/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HABIB AHMED <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
15	<a href="#">Bail Appln./2556/2024</a> WITH CASE RECORD(SCANNED COPY)	IMAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	<a href="#">Bail Appln./2830/2024</a> WITH OFFICE NOTE	ABDUL HASIB <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
17	<a href="#">Bail Appln./2865/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PRABHAKAR SANJAY <b>Versus</b> THE UNION OF INDIA	MR. P DEKA MR. A CHETIA MR R HOQUE	SC, NCB
18	<a href="#">Bail Appln./3072/2024</a> FIXED	MD RAJU SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
19	<a href="#">Bail Appln./3192/2024</a> FIXED	SIRAJUL ISLAM @ SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
20	<a href="#">Bail Appln./3200/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BALMIT MARAK @ AMITY RIPRANG MARAK <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
21	<a href="#">Bail Appln./3251/2024</a> FIXED	LAL HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	P ADHIKARI MR A K AZAD S HUSSAIN	PP, ASSAM
<b>WITH</b>				
22	<a href="#">AB/2893/2024</a>	ANJUMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. J PAUL MS S BHOWMICK MS. S AHMED	PP, ASSAM
23	<a href="#">Bail Appln./3378/2024</a> FIXED	NICHOLAS SHANGPLIANG <b>Versus</b> THE STATE OF ASSAM	MR. R D BHUYAN MR. K K DEKA MS E B GOGOI	PP, ASSAM
24	<a href="#">Bail Appln./3401/2024</a> FIXED	RINTUMONI PHUKAN @ RUPOM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
25	<a href="#">Bail Appln./3431/2024</a> FIXED	FORIJ UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
26	<a href="#">AB/4243/2023</a> FIXED	ABINASH DAS <b>Versus</b> STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
27	<a href="#">AB/1289/2024</a> FIXED	SALIM @ SALIM AKTHAR CHOWDHURY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	<a href="#">AB/1524/2024</a> FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
29	<a href="#">AB/1540/2024</a> FIXED	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM

30	<a href="#">AB/1559/2024</a> FIXED	UMME SALMA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
31	<a href="#">AB/1711/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ANIL MALAKAR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A KHAN( INFORMANT) PP, ASSAM
32	<a href="#">AB/1837/2024</a> FIXED	ROBIYAL HOQUE @ KETU <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	<a href="#">AB/2135/2024</a>	SUNIL KUMAR TERON @ SUNIL TERON <b>Versus</b> THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
	<b>WITH</b>			
34	<a href="#">AB/2262/2024</a>	MRS. BARNALI BORDOLOI TERON @ BARNALI TERON <b>Versus</b> THE STATE OF ASSAM	M K BORAH	PP, ASSAM
35	<a href="#">AB/2208/2024</a> FIXED	SUMANTA SHIL @ SUMANTA SEAL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
36	<a href="#">AB/2264/2024</a> FIXED	MOYNAL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
37	<a href="#">AB/2342/2024</a> FIXED	SAMIR DADARAO NAIK <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
38	<a href="#">AB/2407/2024</a> FIXED	HABIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
39	<a href="#">AB/2453/2024</a> FIXED	EZAMUL HAQUE <b>Versus</b> THE STATE OF ASSAM,	MD. I HUSSAIN MR. A K DAS	PP, ASSAM
40	<a href="#">AB/2456/2024</a> FIXED	PABITRA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
41	<a href="#">AB/2484/2024</a> FIXED	RIJU NANGFLANG <b>Versus</b> THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	PP, ASSAM
42	<a href="#">AB/2530/2024</a> FIXED	HITESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
43	<a href="#">AB/2535/2024</a> FIXED	SAMSUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M RAHMAN	PP, ASSAM
44	<a href="#">AB/2574/2024</a> FIXED	SURESH MORANG <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
45	<a href="#">AB/2636/2024</a> FIXED	BISULAL DAS @ BIMULAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
46	<a href="#">AB/2660/2024</a> FIXED	KHANSWRANG DAIMARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
47	<a href="#">AB/2825/2024</a> FIXED	SAURAV MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM

48	<a href="#">AB/2858/2024</a> FIXED	LOKMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
49	<a href="#">AB/2924/2024</a> FIXED	MAHIDUL ISLAM ALIAS MD MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM MR N J DAS	PP, ASSAM
50	<a href="#">AB/2935/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AJMOT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM

**ORDERS**

51	<a href="#">I.A.(CrI.)/934/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE in Bail Appln./1679/2024 <b>WITH</b> <a href="#">Bail Appln./1679/2024</a>	SUMAN ROY <b>Versus</b> THE STATE OF ASSAM	MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
		SUMAN ROY <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM

**HEARING**

52	<a href="#">CrI.A./26/2022</a> WITH LCR 5 FILES, B/O	DHANANJOY RAY @ DHANO RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. A T SARKAR (r-2) PP, ASSAM
53	<a href="#">CrI.A./293/2022</a> WITH LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/704/2022</a> in CrI.A./293/2022	ALI HUSSAIN @ DUKHIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		ALI HUSSAIN @ DUKHIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
17)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 23

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/3493/2024</a> B/O in Cont.Cas(C)/45/2022 <b>WITH</b> <a href="#">Cont.Cas(C)/45/2022</a>	KAMOLESH DAS AND 5 ORS <b>Versus</b> MUNINDRA NATH NGATEY AND 7 ORS F	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	
		KAMOLESH DAS AND 5 ORS <b>Versus</b> MUNINDRA NATH NGATEY AND 3 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	
<b>ADMISSION</b>				
2	<a href="#">WP(C)/7535/2023</a> PART-HEARD  <b>WITH</b> <a href="#">I.A.(Civil)/2777/2024</a> in WP(C)/7535/2023	MAHIMA KHATUN AND ANR <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 12 ORS	MR. S U AHMED (P-1) MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MD A RAHMAN	GA, ASSAM SC, HEALTH AND F W SC, REVENUE
		REHEEZ IKTIAZ AHMED AND ANR <b>Versus</b> MAHIMA KHATUN AND 13 ORS	MR. M AHMED (P-1) MD I H LASKAR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MD A RAHMAN SC, HEALTH AND F W SC, REVENUE
3	<a href="#">WP(C)/658/2019</a>	KALAMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR	MR. N J GOGOI SC, FINANCE SC, THE ASSAM STATE AGRICULTURE MARKETING BOARD.
4	<a href="#">WP(C)/9330/2019</a>	HIMEN GOGOI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 9 ORS.	MR R SENSUA MR. K MOHAMMED MR. S BARTHAKUR	SC, APDCL
5	<a href="#">WP(C)/3921/2020</a> B/O	BICHITRA KUMAR BORO <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA
6	<a href="#">WP(C)/6892/2021</a>	D SATISH KUMAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA (R-1 TO 3) ASSTT.S.G.I.

7	<a href="#">WP(C)/138/2022</a>	SHAMINA YASMIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, SOCIAL WELFARE
<b>WITH</b>				
8	<a href="#">WP(C)/7315/2021</a>	NADIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A T SARKAR MR J U AHMED MR S HUSSAIN	GA, ASSAM
9	<a href="#">WP(C)/2660/2022</a>	MOZIBOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, REVENUE
10	<a href="#">WP(C)/2733/2022</a>	NABAJYOTI KAKATI AND ANR <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD
11	<a href="#">WP(C)/2798/2022</a>	RUPAM DAS <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	SC, APDCL
12	<a href="#">WP(C)/2826/2022</a>	G/5021779K RIFLEMAN/GD PAN SINGH GURJAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. S K MEDHI ASSTT.S.G.I.
13	<a href="#">WP(C)/2852/2022</a>	KAMLARUN NESSA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS N KHATUN	SC, EDU
14	<a href="#">WP(C)/3016/2022</a>	VISHNU PRATAP SINGH <b>Versus</b> UNION OF INDIA AND 8 ORS.	MR H MAURYA MR. M MALAKAR MS A KALITA	MR. S K MEDHI ASSTT.S.G.I.
15	<a href="#">WP(C)/3414/2022</a>	DILIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	SC, AG MR. M DUTTA (R-6) MR S DEY (R-6) MS S DEV (R-6) SC, PWD
<b>WITH</b>				
16	<a href="#">WP(C)/3990/2020</a>	DILIP KUMAR DAS <b>Versus</b> HOUSING AND URBAN DEVELOPMENT CORPN. LTD. AND 5 ORS.	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM MR. N. HASSAN, SC, AG (R-5) MR B GOGOI, SC, FINANCE (R-6) MR. B. CHOUDHURY, SC, PWD (R-2,3,4)
17	<a href="#">WP(C)/3459/2022</a>	EX CT/GD RABEN LAHKAR FORCE NO. 041604336 <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/4761/2022</a>	SUSHANTA KUMAR MONDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	GA, ASSAM MR D K ROY (R-6) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, DIRECTORATE OF WELFARE OF SCHEDULE CASTE
19	<a href="#">WP(C)/5353/2022</a>	DIPEN KUMAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	B KUMAR MR. S UPADHAY	GA, ASSAM SC, PWD
20	<a href="#">WP(C)/5395/2022</a>	UDDHAV CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	SC, AG MR. S K MEDHI MR. S K MEDHI SC, PWD SC, PENSION SC, FINANCE
21	<a href="#">WP(C)/5397/2022</a>	PRATIBANDHI SURAKSHA SANGSTHA, ASSAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D SHARMA MR. M KALITA	GA, ASSAM



22	<a href="#">WP(C)/5586/2022</a>	RUPAHI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM SC, AG SC, PWD
23	<a href="#">WP(C)/5643/2022</a>	SMTI KUNJA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
	<b>WITH</b>			
24	<a href="#">WP(C)/5280/2022</a>	HEMENDRA BAGLARI AND 2 ORS. <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM MR A SHARMA, SC, APTDCL SC, WPT AND BC SC, FINANCE
	<b>WITH</b>			
25	<a href="#">WP(C)/2094/2023</a>	JYOTCHNA BORO <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
26	<a href="#">WP(C)/5722/2022</a>	DEBASISH BHATTACHARJEE <b>Versus</b> THE BANK OF BORODA AND ANR	DR G J SHARMA MR S NATH	MR. M DUTTA MR H GUPTA MS S DEV MR J MAHANTA SC, BANK OF BARODA
27	<a href="#">WP(C)/5965/2022</a>	MOHIT CH. PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	S N NATH MS. M BEGUM S NATH	SC, HIGHER EDU SC, FINANCE SC, G U
28	<a href="#">WP(C)/6397/2022</a>	SYED MANZOOR KADIR <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR B SINHA MR. T ISLAM MR P BHARDWAJ MS K DAS MR. H ISLAM	SC, APDCL SC, FINANCE
29	<a href="#">WP(C)/7101/2022</a>	PRADIP KUMAR HAZARIKA <b>Versus</b> M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 4 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	MR S DUTTA (R-1 TO 4) MS. S. MOCHAHARI (R-1 TO 4) MR. S DUTTA (R-1 TO 4) MR S DUTTA (R-1 TO 4)
30	<a href="#">WP(C)/7199/2022</a>	KANDARPA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY MS. N SARKAR	SC, APDCL MS. K PHUKAN, SC, AEGCL
31	<a href="#">WP(C)/7310/2022</a>	GAURI KT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, A S H B
32	<a href="#">WP(C)/7504/2022</a>	DAMODAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA	SC, AG SC, IRRIGATION SC, FINANCE
33	<a href="#">WP(C)/8443/2022</a>	RAMA KANTA DEKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SC, HANDLOOM AND TEXTILE SC, FINANCE
34	<a href="#">WP(C)/4230/2023</a>	SYED AZIMUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M K SARMA MR. A MOBARAQUE S A AKIB	MR. B CHAKRAVARTY DY.S.G.I.
35	<a href="#">WP(C)/4544/2023</a> B/O	MRS. KRISHNA SHARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.
36	<a href="#">WP(C)/5369/2023</a>	PAPUMONI BORDOLOI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R DE MR R RAJKHOWA B KHAKHLARY MAMONI BORBORUAH BORGOHAIN MS M GOGOI MS. D PATHAK MS P GOGOI MS. K DEKA U SWARGIARY MS R BEGAM MR. L SOREN	SC, A.H and V. DEPT. (R1 - R4)

37	<a href="#">WP(C)/5461/2023</a>	SUJATA DEHINGIA AND 2 ORS. <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS.	MR. B BARUAH MR U RONGPI	MR. K GOGOI SC, PNB
38	<a href="#">WP(C)/6379/2023</a>	MINTU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	GA, ASSAM
39	<a href="#">WP(C)/6863/2023</a>	PREMALATA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR D S DEKA MS N MAHANTA MS A DAS	GA, ASSAM
40	<a href="#">WP(C)/143/2024</a>	DWIPJYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N J GOGOI M.A. BEGUM MS. S DEB	SC, FOREST
41	<a href="#">WP(C)/1004/2024</a> B/O	NRIPENDRA NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS N KASHYAP	GA, ASSAM
42	<a href="#">WP(C)/2155/2024</a>	PARTHA PROTIM BORUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
43	<a href="#">WP(C)/2472/2024</a>	MUSTAQUE ZAMAN AHMED <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, AG MRS. A GAYAN DY.S.G.I. SC, WATER RESOURCE
44	<a href="#">WP(C)/2956/2024</a>	DHIRESWAR HAJONG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
45	<a href="#">WP(C)/3396/2024</a>	KAMAL LAHON <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM SC, SERICULTURE
46	<a href="#">WP(C)/4033/2024</a> FIXED	DHARMENDRA KUMAR POONIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
47	<a href="#">WP(C)/4918/2024</a> B/O	PRSANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M D CHOWDHURY MR N BARUAH	SC, FOREST
<b>ORDERS</b>				
48	<a href="#">WP(C)/832/2021</a>	NURUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED	GA, ASSAM MR. D BARUAH (R-4,5) MR. P K BORDOLOI (R-4,5) MR. P G BHAGAWATI (R-4,5) SC, GAD
49	<a href="#">Cont.Cas(C)/697/2022</a>	PREMJIT BORO <b>Versus</b> ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA(R-2) MR. S BORA(R-2) MR. S R RABHA MR. R K MUSHAHARY(R-2)
50	<a href="#">WP(C)/3219/2023</a>	SAMELA BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
51	<a href="#">WP(C)/4722/2023</a>	NIBEDITA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S CHOUDHURY MS R MEDHI	SC, P AND R.D.
52	<a href="#">Cont.Cas(C)/457/2024</a> B/O	SHANKAR ROY <b>Versus</b> GYANENDRA DEV TRIPATHI	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MR. A BHATTACHARYYA
53	<a href="#">WP(C)/4794/2024</a>	HEMENDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MS M.CHAKRABORTY	GA, ASSAM

**HEARING**

54 [WP\(C\)/4316/2023](#)  
B/O

NO. JC- 361873A NAIB SUBEDAR CLERK  
MD. MUNNA

MR B PATHAK  
MR B HAZARIKA  
MR V KUMAR  
MS M TIWARI

MR. B CHAKRAVARTY  
DY.S.G.I.

**Versus**  
UNION OF INDIA AND 2 ORS.

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
9)	MR. R P SINGH	14-11-2024	To	06-12-2024
10)	MR. O P BHATI	17-11-2024	To	30-11-2024
11)	MR. P P DAS	15-11-2024	To	25-11-2024
12)	MR. K P PATHAK	19-11-2024	To	26-11-2024
13)	MR. R ISLAM	19-11-2024	To	30-11-2024
14)	MR. K MIRA	22-11-2024	To	25-11-2024
15)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
16)	MR. N SARKAR	21-11-2024	To	27-11-2024
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18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,25th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CIVIL BENCH-III]**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I OR AT 3:30 PM, WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/3355/2021</a>	041664366 CT/GD SRI BICHITRA SARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R SARMA MR. R K TALUKDAR	MR H GUPTA ASSTT.S.G.I.
2 <a href="#">WP(C)/224/2022</a>	JOHN JOSEPH HERENZ <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S UPADHAY	GA, ASSAM SC, P H E
3 <a href="#">WP(C)/1180/2022</a>	ABDUL MOKSUS BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	GA, ASSAM
4 <a href="#">WP(C)/3447/2022</a> WP(C) 6103/2007 (D/O)	KABIRAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, IRRIGATION SC, FINANCE
<b>WITH</b> 5 <a href="#">WP(C)/4983/2023</a>	KABIRAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, IRRIGATION SC, FINANCE
6 <a href="#">WP(C)/4026/2022</a>	DIBYAJYOTI BORAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	SC, FOREST
7 <a href="#">WP(C)/4187/2022</a>	BHARATI BALA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	MR A C BORBORA MR. M SMITH MR. N BORPATRAGOHAİN SC, EDU
8 <a href="#">WP(C)/4720/2022</a>	MONALISA HAZARIKA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS. F BEGUM MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE
9 <a href="#">WP(C)/4942/2022</a>	MD. NUR ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI	SC, CO OP GA, ASSAM
10 <a href="#">WP(C)/5333/2022</a>	ABDUL HAKIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM

11	<a href="#">WP(C)/5451/2022</a>	RANJIT BORO AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE
12	<a href="#">WP(C)/6561/2022</a>	RUBI SAIKIA BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS. J GHOSH	SC, AG (A AND E) GA, ASSAM SC, P H E SC, FINANCE
13	<a href="#">WP(C)/6585/2022</a>	DAVID GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M SAIKIA MS. A BORA	GA, ASSAM
14	<a href="#">WP(C)/6586/2022</a>	LUIT PATHAK <b>Versus</b> ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. S N TAMULI MS. S. DUTTA	SC, EDU
15	<a href="#">WP(C)/6844/2022</a>	PARAG BORA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. P J SAIKIA MS D DUTTA	SC, PWD SC, K A A C
16	<a href="#">WP(C)/6847/2022</a>	DEEPAK PRADHAN <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, APDCL
17	<a href="#">WP(C)/6932/2022</a>	NAWAZ SHARIF <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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16)	MR. N SARKAR	21-11-2024	To	27-11-2024
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18)	MR P SARMAH	22-11-2024	To	28-11-2024
19)	MS. D GHOSH	25-11-2024	To	27-11-2024
20)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
21)	MR I CHAKMA	22-11-2024	To	27-11-2024
22)	MS S DAS	22-11-2024	To	02-12-2024
23)	MR S SARMA	22-11-2024	To	15-02-2025



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ DAILY CAUSELIST ]

[ FOR MONDAY, THE 25<sup>TH</sup> DAY OF NOVEMBER, 2024 ]

**BEFORE**

**HON'BLE MR. JUSTICE MANISH CHOUDHURY**

**[COURT NO: 9]**

**[ THIS BENCH WILL SIT AFTER RISING OF DIVISION  
DIVISION BENCH-II AT PRINCIPAL SEAT, GUWAHATI,  
IF TIME PERMITS**

**COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]**

## **ADMISSION**

1. REVIEW PET. 5/2024 FIXED	M.S GENMACHINES <b>VERSUS</b> STATE OF NAGALAND AND 3 ORS.	N.LONGKUMER M SOLO NISUKA CHISHI KIM PIENYU LUCY WEO REBECCA	GOVT ADV NL
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